

THE GAUHATI HIGH COURT AT GUWAHATI  
(The High Court Of Assam, Nagaland, Mizoram and Arunachal Pradesh)  
[ PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE ]

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IT IS FOR INFORMATION OF ALL CONCERNED THAT THE FOLLOWING CASES ARE REFERRED TO  
THE NATIONAL LOK-ADALAT AS PER GUIDELINES OF NATIONAL LEGAL SERVICES AUTHORITY.

THE CASES WILL BE TAKEN UP BEFORE THE NATIONAL LOK-ADALAT TO BE HELD ON  
06-12-2014 (SATURDAY) AT THE GAUHATI HIGH COURT PREMISES (PRINCIPAL SEAT AT  
GUWAHATI).

MAC APPEAL (NEW INDIA ASSURANCE COMPANY LTD.)

1	MACApp. 171/2010 FIXED	RANJIT DAS, vs THE REGIONAL MANAGER & ANR,	MS. D D ROY MS. P R BARUAH	MRS. B ACHARYA MR. S K GOSWAMI
2	MACApp. 178/2010	AYAN DAS & ANR vs SANKU CHANDRA DAS & 2 ORS	MR. S K JAIN MR. B K JAIN	MR. A AHMED MR. R GOSWAMI MR. I ALAM
3	MACApp. 204/2010	SUBAL CH.DEY vs DULAL BORTHAKUR & ANR	MR. S K SINGH MR B PUSHILAL	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY
4	MACApp. 281/2010	SMTI PREMJI KAUR & 2 ORS, vs GAURI SANKAR GIRI & ORS,	MR. S S SHARMA MR. S K SANGANERIA MR. N K BHATRA MR G JALAN	MRS. B ACHARYA MRS. S KHAUND
5	MACApp. 282/2010	ABUL HUSSAIN, vs NEW INDIA ASSURANCE CO. LTD. & ANR,	MD. M H RAJBARBHUIYAN MS. A CHOUDHURY	MR. A AHMED
6	MACApp. 301/2010	RAJESH CHHAWCHHARIA vs THE NEW INDIA ASSURANCE CO.LTD.	MR. S K GOSWAMI MR. P K SHARMA MR. R KATHKATIA	MR. A PHUKAN MR. A BHARALI MR A SHARMA
7	MACApp. 26/2011 WITH LCR FIXED	SMTI GULAPI BHUMIJ & 3 ORS, vs NEW INDIA ASSURANCE CO. LTD. & 2 ORS,	MR. K R BORA MD. ASLAM MR. D SENAPATI MR. P DEKA	MR. S DUTTA MR. D CHAKRABORTY MR. G C PHUKAN MR D C CHAKRABORTY MR. R S THAKUR
8	MACApp. 58/2011	MD. MUSLIM UDDIN & ANR, vs MD. BAHARUL ISLAM BARBHUIYA & ANR,	MR. H R A CHOUDHURY MR M J QUADIR MR. A H ALAMGIR	MR. A AHMED
9	MACApp. 60/2011	JADABENDU SHOME vs THE NEW INDIA ASSURANCE COMPANY LTD.	MS. B CHOUDHURY MS. T GOSWAMI MS. P BORAH	MR. A AHMED
10	MACApp. 73/2011	MADHU SUDHAN BAISHNAB vs MD. ALTAF UDDIN TAPADAR (OWNER) & 2 ORS	MR. N D NATH	
11	MACApp. 88/2011 WITH LCR B/O	PRANKRISHNA BISWAS @ BULBULIA BISWAS, vs UMA KANTA BARUA & ANR,	MRS. M D CHOUDHURY MR G AGARWAL MRS. A B GOGOI	MRS. B ACHARYA MR. S K GOSWAMI MR S KHOUND
12	MACApp. 100/2011 WITH MC 1637/2011, LCR, FIXED	MUNINDRA @ RENGTA NARZARI, vs THE DIVISIONAL MANAGER & ANR	MR. N DEBNATH	MS. M CHOUDHURY MR. D CHAKRABORTY MR. D GOGOI
13	MACApp. 135/2011 WITH LCR	SUBIR DAS, vs THE NEW INDIA ASSURANCE CO. LTD.,	MR. A GANGULY	MR. A PHUKAN MR A SHARMA
14	MACApp. 162/2011 WITH LCR 2 FILES FIXED	MISS JAYA PRAVA SHARIAH AND 4 ORS vs THE NEW INDIA INSURANCE COMPANY LTD. AND ORS	MR. P P DAS MR. A DEKA	MR. K K BHATTA MR. K K BHATTACHARYYA
15	MACApp. 178/2011 WITH LCR 2 FILES FIXED	MRS. SOROJANI BANIA, vs MD. TAIJUDDIN AHMED & ORS,	MS. D D ROY MS. P R BARUAH MS. A G CHOUDHURY	MRS. B ACHARYA MRS. S KHAUND
16	MACApp. 4/2012 FIXED	USHA BHUYAN vs NEW INDIA ASSURANCE CO.LTD. & AQNR	MR. M AHMED MR. M H TALUKDAR MR. N AHMED MR. D SAIKIA	MRS. B ACHARYA MR. S K GOSWAMI MRS. S KHAUND

17	MACApp. 15/2012 LCR, FIXED	MAMTA BAGARIA vs NEW INDIA ASSURANCE CO. LTD. & ORS,	MR. R K AGARWALA MR. M TALUKDAR MR. B K BORAH MR. A R AGARWALA	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. B GOGOI MR. P PATOWARY
18	MACApp. 22/2012	SABIR SHEIKH @ SABBIR SHEIKH vs THE NEW INDIA ASSURANCE CO. LTD. AND ANR.	MR. R K AGARWAL MR. M TALUKDAR MR. D PACHANI MR. A R AGARWALA	MR. I H SAIKIA MR. A A TARAFDAR
19	MACApp. 35/2012 FIXED	JAMUNA BALA MEDHI vs M/S NEW INDIA ASSURANCE CO. LTD. AND ORS	MR. N DEBNATH	MR. K K BHATTA MS. L SARMA MR. J JOHN
20	MACApp. 41/2012 WITH LCR 2 FILES	DIPEN RABHA vs NEW INDIA ASSURANCE CO. LTD. AND ANR.	MR. H DAS MR. H HATIBARUAH	
21	MACApp. 42/2012 WITH LCR	MRS. SARASWATI SWARGIARY vs M/S NEW INDIA ASSURANCE CO. LTD. AND ORS	MR. N DEBNATH	MR. K K BHATTA MS. L SARMA MR. J JOHN MR. P K TALUKDAR
22	MACApp. 83/2012 WITH LCR 1 FILE	MUSSTT. RAHIMA KHATUN vs MD. SULEMAN ALI & ANR	MR. K K DEY MR. M CHIRING	MR. A PHUKAN MR. A SARMA MR. A BHARALI MR. J SINGH MS. D GUPTA
23	MACApp. 99/2012 FIXED	RUNU ALI @ ABDUL WAHEB vs THE NEW INDIA ASSURANCE CO. LTD. AND ORS	MR. D K SAIKIA MS. S D SAIKIA	
24	MACApp. 107/2012 FIXED	KULSON BEWA, vs JAIHIND SAHA & ANR,	MR. A R AGARWALA MR. P PATOWARY MR. M TALUKDAR	MR. B CHOWDHURY MR. S RAHMAN
25	MACApp. 114/2012	GHONESWARI ROY & 4 ORS. vs BIPAD BHANJAN PAUL & ANR.	MR. A R AGARWALA MR. P PATOWARY MR. M TALUKDAR	
26	MACApp. 122/2012 FIXED	PINJIRA BEWA vs SK. RUNA LAILA & ORS.	MR. J I BORBHUIYA MRS. K H CHOUDHURY MRS. F BEGUM MR. K I MAJUMDAR MR. L MOHAN MS. A AHMED	MR. R K BHATRA MS. P HUJURI
27	MACApp. 124/2012	MUSST. SURATAN NESSA vs GOBINDA CH. SEAL & ORS.	MR. K SARMA MR. D DAS MR. A HUSSAIN MS. K M SARMA	MR. R GOSWAMI MR. I ALAM
28	MACApp. 144/2012	LAKHIMI DAS & 3 ORS, vs THE DIVISIONAL MANAGER & ORS,	MR. T J MAHANTA MR. S SINGH MR. S M RAHMAN MR. P P DUTTA	
29	MACApp. 146/2012	SHEPALI RANI SEAL & 4 ORS vs ABDUL MOTIN SHEIKH & ANR.	MR. A R AGARWALA MR. P PATOWARY MR. M TALUKDAR	MR. R GOSWAMI MR. I ALAM MR. B S GOSWAMI
30	MACApp. 167/2012 FIXED	MALEKA BEGUM AND 3 ORS vs MIRIK BAGRA AND 4 ORS	MR. K SARMA MR. M C BHATTA MR. D DAS MR. A HUSSAIN	MR. A AHMED MR. M SHARMA MR. R K DUTTA
31	MACApp. 169/2012	PADMA NATH TALUKDAR, vs M/S JUMA HARDWARE AND ORS,	MR. B N SARMA MS. D DAS MR. G SARMA	MRS. B ACHARYA MR. S K GOSWAMI
32	MACApp. 193/2012 FIXED	JAHIRA BEWA & 5 ORS vs NANTU SAHA & ANR	MR. A R AGARWALA MR. P PATOWARY MR. M TALUKDAR	MR. M J BARUAH MR. R K BHATRA MR. A SAIKIA MS. P HUJURI MR. R K BHATRA
33	MACApp. 213/2012	MALLIKA DEY vs THE NEW INDIA ASSURANCE CO. LTD.	MR. S C PANDIT	MR. A SAIKIA MR. A BORAH MS. A A KHANAM
34	MACApp. 229/2012	TARU BALA MAZUMDER, vs THE BRANCH MANAGER, JOGEN TALUKDAR	MR. A D CHOUDHURY MR. S DEKA MR. H KASHYAP MR. B K JAIN	MR. A PHUKAN MR. A SARMA MR. A BHARALI MR. A AHMED
35	MACApp. 259/2012 FIXED	BINOD KUMAR DEKA & ANR vs MANOJ TALUKDAR	MS. M DASGUPTA MS. B DAS MR. S DAS	
36	MACApp. 7/2013 FIXED	THE REGIONAL MANAGER A H BAHARUL ISLAM MAZUMDAR vs THE NEW INDIA ASSURANCE CO LTD & 3 ORS	MR. G PATHAK	MR. A AHMED
37	MACApp. 23/2013	A H BAHARUL ISLAM MAZUMDAR vs THE NEW INDIA ASSURANCE CO LTD & 3 ORS	MD. M H RAJBARBHUIYAN MS. R CHETRI MS. S PARBIN MS. D J BORAH	MR. E AHMED MR. M H LASKAR MR. S K DEORI MRS. B ACHARYA MR. S K GOSWAMI MR. A ACHARYA MR. B K PURKAYASTHA MS. U K PURKAYASTHA

38	MACApp. 31/2013	PALLAB JYOTI MOHAN vs NEW INDIA ASSURANCE COMPANY LTD. & 2 ORS	MR. A R SIKDAR MS. D SAHA MR. M AHMED MR. M H TALUKDAR MR. N AHMED	MS B ACHARYYA MR. S K GOSWAMI MR. S KHOUND MR. R GOSWAMI MR. D K DAS MR. I ALAM MR. A AHMED
39	MACApp. 35/2013 FIXED	PRIYAM BHUYAN, vs NEW INDIA ASSURANCE CO. LTD. & 2 ORS,	MR. Y S MANNAN MR. S SINGH MRS. A BORAH MR. A SAIKIA	
40	MACApp. 38/2013	SWAPNA DEB CHOUDHURY vs SUBASH PAUL & ANR	MR. D DEY MR. J DAS MR. A DAS MR. S SOME	MR. A AHMED
41	MACApp. 47/2013	DIPEN DAS, vs NIREN MAHANTA & 2ORS,	MR. D SAIKIA MRS. A VERMA MR. R BORUAH MR. B GOGOI	MR. R GOSWAMI MR. D K DAS MR. I ALAM
42	MACApp. 51/2013 FIXED	ARPANA THAKURIA BARMAN & 2 ORS vs MD. MOINUL HAQUE & ORS	MR. B K JAIN MS. R LAHKAR MR. S DEKA	MR. A AHMED MR. N D BHUYAN MR. P K MAZUMDAR
43	MACApp. 66/2013 FIXED	AJJUL HAQUE @ AJIJUR RAHMAN vs SAMIR SEN & ANR	MR. A R AGARWALA MR. P PATOWARY MR. M TALUKDAR	
44	MACApp. 71/2013 FIXED	LAHARI DAS vs RANU BARMAN & 3 ORS	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	MRS. B ACHARYA MR. S K GOSWAMI MR. A ACHARYA
45	MACApp. 76/2013	SALETUL BEWA & 4 ORS vs RANU DAS & 3 ORS	MR. A R AGARWALA MR. P PATOWARY MR. M TALUKDAR	MR. R K BHATRA MS. A BORA MS. P HUJURI MR. S P MORE MR. M MORE MR. R DEV
46	MACApp. 78/2013	SMTI JAMUNA ROY, vs MANOJ DAS & 2 ORS,	MR. K R BORA MS. P BARUA	MR. S DUTTA MS. M CHOUDHURY MS. A GOGOI MR. M CHOUDHURY
47	MACApp. 158/2013	MANJURAL HOQUE vs LUTFUR RAHMAN & ANR	MS. R D MOZUMDAR MS S ACHARJEE	MR. C GOSWAMI MR. K K BHATTA MR. K K BHATTACHARYYA MR. A TALUKDAR
48	MACApp. 186/2013	ZUNU HOQUE vs DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO LTD & 2 ORS	MR. H DAS	
49	MACApp. 191/2013 FIXED	SAPINA BEWA & 2 ORS. vs JAYANTA DAS & ANR.	MR. A R AGARWALA MR. P PATOWARY	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA MS. P BORSAIKIA
50	MACApp. 195/2013	NEELIMA DEVI & ANR vs AKRAM ALI & 5 ORS	MR. S BHATTACHARJEE MR. D KALITA	MS. S MEDHI MR. P GOGOI MS. B BHUYAN MR. A J SAIKIA MR. N BHUYAN MR. K BORA MR. U K DUTTA MR. S DUTTA MS. N MODI MR. V DEVNATH MR. C SHARMA
51	MACApp. 196/2013	JUTIKA DAS & 3 ORS. vs BASER ALI & 2 ORS.	MR. S K GOSWAMI MR. P K SHARMA MR. A ACHARYA	MR. M CHOUDHURY MR. A GOGOI MR. I F ALI
52	MACApp. 204/2013	AVA NANDI & ANR vs RAJESH KUMAR GUPTA & 3 ORS	MR. B K JAIN MS. M DASGUPTA MS. I SINHA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUA MR. A AHMED
53	MACApp. 230/2013 FIXED	MRS. MUNNI KHATUN & 2 ORS, vs DHARAMESWAR PATHAK & 2 ORS,	MR. S K JAIN MR. B K JAIN MS. P C B NAIR	MR. A DUTTA MRS. P M DUTTA
54	MACApp. 233/2013	DULAL DEBNATH vs NUMITA DEY & ANR.	MR. A R AGARWALA	MR. A AHMED
55	MACApp. 234/2013 FIXED	KABIL SK. vs MD. SOFIUR RAHMAN & ANR.	MR. A R AGARWALA	MR. S DUTTA MS. M CHOUDHURY MS. A GOGOI MR. C SHARMA
56	MACApp. 239/2013 FIXED	KAMRUL ISLAM (MINOR) vs LITON SAHA & ANR.	MR. S C BISWAS MR. A IQBAL MS. K L R YANTHAN MR. D BANIA MR. E AHMED	MR. J SINGH MS. M BARUAH

57	MACApp. 246/2013 FIXED	RANJIT BORGHAIN vs SARBESWAR HAZARIKA & 2 ORS.	MR. S K TALUKDAR MR. D BANIA MS. M SAIKIA	MR. R K BHATRA MS. P HUJURI MR. P HAZARIKA
58	MACApp. 249/2013	ABDUL MOTIN vs GIRISH BURA GOHAIN & 2 ORS.	MR. A KAKATI	MR. H N SARMA MR. S K S THAKUR
59	MACApp. 263/2013 FIXED	NABA KANTA DEKA vs PADMA SAIKIA & ANR.	MR. T J MAHANTA MS. P BHATTACHARYA	MR. S DUTTA MS. M CHOUDHURY MS. A GOGOI MR. C SHARMA MS. N MODI MR A UPADHYAY MR. K DAS MR. R GOSWAMI MR. I ALAM MS. M SAIKIA MR. S K GOSWAMI
60	MACApp. 289/2013	MAHFUJA BEWA & 7 ORS. vs ANOWAR HUSSAIN & ANR.	MR. A R AGARWALA MR. P PATOWARY	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA MR. S K GOSWAMI
61	MACApp. 290/2013 MC 3064/2013 FIXED	JAHANARA BEGAM vs THE NEW INDIA ASSURANCE CO. LTD.	MR. C BHATTACHARYYA MR. U DAS	
62	MACApp. 303/2013 FIXED	TORIA ORANG vs MD. ISLAMUDDIN & 2 ORS,	MR. P SUNDI	MRS. B ACHARYA MR. S K GOSWAMI MR. A ACHARYA MR. A AHMED
63	MACApp. 324/2013 FIXED	HAREDRA HALOI vs DINESH CH DAS & ANR	MR. J TALUKDAR MR. H K DAS MS. M DASGUPTA	
64	MACApp. 333/2013 FIXED	PROVATI BARMAN & 2 ORS, vs SMT. BELI BARUAH & ANR,	MR. A R AGARWALA	MR. K SARMA MR. D DAS MD. A HUSSAIN MS. K M SARMA MR. K CHOUDHURY MR. M BERIA MR. J SINGH MS. M BARUAH
65	MACApp. 336/2013 FIXED	MAMANI BAISHYA vs NEW INDIA ASSURANCE CO. LTD & 2 ORS.	MR. A SARMA MR J P CHOUHAN MR. D K DEY	
66	MACApp. 337/2013 FIXED	ON DEATH OF MAHENDRA BASUMATARY @ MANUAL HIS LEGAL HEIR :LILY BASUMATARY vs RAMLAYAK PRAJAPATI & 2 ORS.	MR. S S SHARMA MR. S K SANGANERIA MR. N K BHATRA MR. R SHARMA	
67	MACApp. 344/2013 FIXED	NARAYAN DEY vs THE NEW INDIA ASSURANCE CO LTD (INSURER) & 2 ORS	MR. S SINHA	MR. R K BHATRA MR A SAIKIA MR. A BORAH MS. P HUJURI
68	MACApp. 347/2013 LCR 2 FILES FIXED	NAGEN RABHA vs THE DM, NEW INDIA ASSURANCE CO. LTD & 2 ORS.	MR. D A KAIYUM MR. S RAHMAN MR J RAHMAN	

No of Cases :

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MAC APPEAL (ORIENTAL INSURANCE CO. LTD.)

1	MACApp. 249/2005	MANIKLAL SHEIKH vs ORIENTAL INSURANCE COMPANY LTD. & ORS	MR. S SINGHA	MR. B C DAS MR. R C PAUL MISS. S ROY
2	MACApp. 55/2008	RATUL DEKA vs ORIENTAL INSURANCE CO. LTD.	MR. K BHATTACHARJEE MR. T BARUAH MS. S GHOSH	MR. S K GOSWAMI MR. R KATHKATIA
3	MACApp. 28/2010 LCR 2 FILES.	AMAL CHANDRA DEKA vs THE ORIENTAL INSURANCE CO. LTD.	MR. P K SHARMA MRS. P MEDHI MR. A ACHARYA	MR. S P MORE MR. M MORE MR. R DEV
4	MACApp. 36/2010	SMTI. MAHINDRI DEKA vs SRI RAJIB BORAH & 2 ORS,	MR. S S SHARMA MR. K K BHATTA MR. J JOHN	MR. A DUTTA MRS. P M DUTTA
5	MACApp. 88/2010	PULEN DAS @ PULAK DAS, vs M/S DAISY DRINKS & ORS	MR. K K DEY MR. A C MAHANTA MR. M CHIRING	MR. S DEKA MR. M K BORO MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MR. R C PAUL MS. S ROY
6	MACApp. 89/2010	MUSTT. FATIMA BEGUM vs MD. JOYNAL ABEDIN LASKAR & 2 ORS	MR. R P KAKOTI MR. A K DUTTA MR D C NATH MR. S C KEYAL MS. T PHUKAN MS. M GOSWAMI	

7	MACApp. 91/2010	SMTI. DHANMATIA PANDEY @ DHAN MATI, vs LAKHINAGAR SHG & 2 ORS	MR. R P KAKOTI MR. A K DUTTA MR. D C NATH MR. S C KEYAL MS. T PHUKAN MS. M KHARGHARIA MISS M GOSWAMI	
8	MACApp. 103/2010 FIXED	MD. SAMSUR UDDIN LASKAR, vs MD. JAMAL UDDIN AHMED & 2 ORS,	MR. S C KEYAL MS. T PHUKAN MS. M KHARGHARIA	MR. S K GOSWAMI MR. R KATHKATIA MR. P K SARMA
9	MACApp. 122/2010	SMT. RANJAN SHREE @ SHAILLY @ RATNA SRI vs THE ORIENTAL INSURANCE CO. LTD. & ANR	MR. A GANGULY	MR. S K GOSWAMI MR. R KATHKATIA MR. P MEDHI
10	MACApp. 130/2010 FIXED	MISS BASANTI KAIRI, vs PARESH KAIRI & 2 ORS,	MR. S C KEYAL MS. T PHUKAN MS. M KHARGHARIA	MR. S K GOSWAMI MR. R KATHKATIA MR. P K SARMA
11	MACApp. 164/2010	GOPAL KALITA, vs SADANANDA DAS & ORS	MR. J SARMA MR. G SOREN	MR. S K GOSWAMI MR. R KATHKATIA MS P MEDHI MR. A ACHARYA MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MS. A GOGOI
12	MACApp. 170/2010	SMTI.USHA RANI BHOWMIK vs SACHINDRA NATH DEKA & 2 ORS	MR. S K SINGH MR B PUSHILAL MR. P SUNDI	MR. S K GOSWAMI MR. R KATHKATIA MR. P K SARMA MR. S K GOSWAMI MR. R KATHKATIA MS P MEDHI MR. A ACHARYA MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MS. A GOGOI
13	MACApp. 175/2010 WITH	SMTI RITA GHOSH vs M/S SHREE KRISHNA FOOD PRODUCT & 2 ORS	MR. S K SINGH MR B PUSHILAL	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MR. S K SINGH MR B PUSHILAL
14	MACApp. 46/2013	ORIENTAL INSURANCE CO.LTD. vs RITA GHOSH & ANR	MR. S DUTTA MR. M CHOUDHURY MR. D CHAKRABORTY	
15	MACApp. 176/2010	MOFIDA BAWA & 2 ORS, vs SANTOSH KR. PAUL & ANR	MR. R K AGARWALA MR. P PATOWARY MR. M TALUKDAR MR. D PACHANI MR. A R AGARWALA	MR. M H ANSARI MR. S K GOSWAMI MR. R KATHKATIA MR. N BARMAN
16	MACApp. 205/2010	BARUN BORO vs RINCHIN BUTI & 2 ORS	MR. S K SINGH MR B PUSHILAL	MISS A DUTTA MR. A KHANIKAR
17	MACApp. 206/2010	SMT. BINITA KALITA & 3 ORS vs RANTU DUTTA & 2 ORS	MR. A PHUKAN MR. T BAIDYA MR. A BHARALI	MR. S DUTTA MR. D CHOUDHURY MR. M CHOUDHURY MR. S C KEYAL MS. T PHUKAN
18	MACApp. 215/2010	JAGANNATH ROY, vs DEBASISH KAR (OWNER) & ORS,	MR. N DEBNATH	MR. S K GOSWAMI MR. R KATHKATIA MR. D PACHANI MS. J DUTTA MR. M CHOUDHURY MR. D CHAKRABORTY
19	MACApp. 219/2010 FIXED	SMT.CHANDANA BHAGAT vs ORIENTAL INSURANCE CO. LTD.	MR. R K AGARWAL MR. A R AGARWALA MR. P PATOWARY MR. M TALUKDAR MR. B K BORA	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MS. R D MOZUMDAR MR. A DUTTA MR. G SOREN
20	MACApp. 248/2010	SMTI PUTALI KONWAR vs LAKHAN GOWALA	MR. D K KOTOKY MR. N BARUAH	
21	MACApp. 252/2010 FIXED,WITH	MRS. RAHIMA BEGUM vs ORIENTAL INSURANCE CO. LTD. & 4 ORS	MR. J MOLLAH MISS. A BHANU MD. S ISLAM	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MS. R D MOZUMDAR MR. A DUTTA MR. G SOREN
22	MACApp. 277/2010	SMTI MITHU BHATTACHARJEE & 2 ORS vs MD BADAR ALAM & 2 ORS	MR. R J BARUA	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MS. R D MOZUMDAR MR. A DUTTA MR. G SOREN
23	MACApp. 30/2011	MD.SAHJAHAN ALI vs MAHENDRA CH.DAS & 2 ORS	MR. B K JAIN MS. R LAHKAR MS. A GOGOI	
24	MACApp. 42/2011	ANOWAR HUSSAIN & ANR vs THE ORIENTAL INSURANCE CO. LTD.LTD.	MR. T J MAHANTA MS. P KHATOON MR. I AHMED MS. S SULTANA	MR G P BHOWMIK MR. S S ROY MR. S K GOSWAMI MR. R KATHKATIA MR. N BARMAN
25	MACApp. 68/2011 MC 1318/11	SUSHIL DEY vs THE ORIENTAL INSURANCE CO. LTD. AND ANR	MR. A GANGULY	
26	MACApp. 69/2011	ZAKIR HUSSAIN vs ORIENTAL INSURANCE CO. LTD. AND ORS	MR. S S SARMA MR. C M MAHANTA MR G JALAN MS. F KHAN	MR. S K GOSWAMI MR. A ACHARYA MR. R KATHKATIA
27	MACApp. 21/2012	SMTI SUNATI PANDEY @ SUNITA @ SUNITY vs LAKHINAGAR SHG & ORS.	MR. R P KAKOTI MR. A K DUTTA MR. D C NATH MR. S C KEYAL	

28	MACApp. 61/2012 WITH LCR 2 FILES	SMTI. CHARKISH BALA RABHA vs THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND ORS	MR. H DAS MS. M BARUAH MR. H HATIBARUAH	MR. A ROSHID MR. A MOBARAQUE MS. M R DEVI MR. S K GOSWAMI MR. R KATHKATIA MR. P K SARMA MR. S DUTTA MR. M CHOUDHURY MR. D CHAKRABORTY
29	MACApp. 69/2012	KHALILUR RAHMAN LASKAR vs M/S THE ORIENTAL INSURANCE CO. LTD AND ORS	MR. B NATH	MR. S J SINGH MR. P SINGH MR. D GUPTA MR. A DUTTA MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY
30	MACApp. 77/2012 FIXED	JALALUDDIN AND ANR vs THE ORIENTAL INSURANCE CO. LTD. AND ORS	MD. B HUSSAIN MR. P B MAZUMDER	MR. S J SINGH MR. P SINGH MR. D GUPTA MR. A DUTTA MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY
31	MACApp. 116/2012	GOPAL SHARMA vs GEETA DEKA CHOUDHURY & ORS.	MR. B K JAIN MS. M DASGUPTA	MR. S J SINGH MR. P SINGH MR. D GUPTA MR. A DUTTA MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY
32	MACApp. 125/2012	MRS. SIKI TISSOPI vs ROBI KOCH & ORS.	MR. B GOSWAMI MR. P K SHARMA MR. C M DAS MR. S C PANDIT	MR. A DUTTA
33	MACApp. 137/2012	ANJU TAHBILDAR & ANR. vs THE REGIONAL MANAGER ORIENTAL INS. CO. LTD.	MR. S BANIK MS. B SARMA	MR. A DUTTA MRS. P M DUTTA
34	MACApp. 166/2012	RASHMI BORDOLOI AND 2 ORS vs THE ORIENTAL INSURANCE COMPANY LIMITED AND ORS	MR. R P KAKOTI MR. A K DUTTA MR. D C NATH	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MR. S C KEYAL MS. T PHUKAN MS. M KHARGHARIA MR. S DUTTA MR. D CHAKRABORTY
35	MACApp. 170/2012	PRADIP DEB vs SUJIT SUTRADHAR & ORS	MR. A R AGARWALA MR. P PATOWARY MR. M TALUKDAR MR. K SARMA MR. D DAS MR. A HUSSAIN MS. K M SARMA	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MR. S C KEYAL MS. T PHUKAN MS. M KHARGHARIA MR. S DUTTA MR. D CHAKRABORTY
36	MACApp. 186/2012	NOOR MOHAMMAD vs RANVIR SINGH& ANR	MR. M A SHEIKH MR. K U AHMED MR. N ISLAM MR. Z H AHMED MR. B K JAIN MR. A C MAHANTA MS. M DASGUPTA MR. S BHATTACHARJEE MR. D K KALITA	MR. S DUTTA MR. D DAS MR. A RAHMAN MR. N TALUKDAR MR. S DUTTA MS. M CHOUDHURY MR. S K GOSWAMI MR. P K SHARMA MR. A ACHARYA MR. P MEDHI MR. S P MORE MR. M MORE MR. R DEV MR. S P MORE MR. M MORE MR. R DEV MR. M GARODIA MS. R DAS
37	MACApp. 194/2012 FIXED	RAFIQUN BEWA vs THE DIVISIONAL MANAGER & ORS,	MR. A R AGARWALA MR. P PATOWARY MR. M TALUKDAR MR. K SARMA MR. D DAS MR. A HUSSAIN MS. K M SARMA	MR. D DAS MR. A RAHMAN MR. N TALUKDAR MR. S DUTTA MS. M CHOUDHURY MR. S K GOSWAMI MR. P K SHARMA MR. A ACHARYA MR. P MEDHI MR. S P MORE MR. M MORE MR. R DEV MR. S P MORE MR. M MORE MR. R DEV MR. M GARODIA MS. R DAS
38	MACApp. 211/2012 FIXED	BADAL MANDAL vs ANIL KUMAR DEKA AND ORS	MR. M A SHEIKH MR. K U AHMED MR. N ISLAM MR. Z H AHMED MR. B K JAIN MR. A C MAHANTA MS. M DASGUPTA MR. S BHATTACHARJEE MR. D K KALITA	MR. S DUTTA MR. D DAS MR. A RAHMAN MR. N TALUKDAR MR. S DUTTA MS. M CHOUDHURY MR. S K GOSWAMI MR. P K SHARMA MR. A ACHARYA MR. P MEDHI MR. S P MORE MR. M MORE MR. R DEV MR. S P MORE MR. M MORE MR. R DEV MR. M GARODIA MS. R DAS
39	MACApp. 221/2012 FIXED	CHANDAN KUMAR DAS vs AVATAR SINGH & ORS	MR. S BHATTACHARJEE MR. D K KALITA	MR. S DUTTA MR. D DAS MR. A RAHMAN MR. N TALUKDAR MR. S DUTTA MS. M CHOUDHURY MR. S K GOSWAMI MR. P K SHARMA MR. A ACHARYA MR. P MEDHI MR. S P MORE MR. M MORE MR. R DEV MR. S P MORE MR. M MORE MR. R DEV MR. M GARODIA MS. R DAS
40	MACApp. 3/2013 FIXED	RUNU DEVI & 3 ORS vs SUMMT KUMAR SWAMY & 2 RS	MR. S BHATTACHARJEE MR. D K KALITA	MR. S DUTTA MR. D DAS MR. A RAHMAN MR. N TALUKDAR MR. S DUTTA MS. M CHOUDHURY MR. S K GOSWAMI MR. P K SHARMA MR. A ACHARYA MR. P MEDHI MR. S P MORE MR. M MORE MR. R DEV MR. S P MORE MR. M MORE MR. R DEV MR. M GARODIA MS. R DAS
41	MACApp. 14/2013	RUSTOM ALI @ RASTOM ALI vs MONAJ KUMAR GUPTA & ANR	MR. A R AGARWALA MR. P PATOWARY	MR. A DUTTA MRS. P M DUTTA
42	MACApp. 43/2013	JAYDEB BHATTACHARJEE. vs THE ORIENTAL INSURANCE CO. LTD.	MD. M H RAJBARBHUIYAN MR. R DEV MR. A MANNAF	MR. A DUTTA
43	MACApp. 67/2013	MANJILA BEWA & 3 ORS vs SEW PRASAD SHAW & ANR	MR. A R AGARWALA MR. P PATOWARY MR. M TALUKDAR MR. A R AGARWALA MR. P PATOWARY	MR. S K GOSWAMI MR. R KATHKATIA
44	MACApp. 81/2013 WITH LCR	SAIFUL HAQUE vs RABIN DAS & ANR	MR. A R AGARWALA MR. P PATOWARY	MR. S DUTTA MR. D CHAKRABORTY
45	MACApp. 86/2013 FIXED	ITALI DUTTA BORAH & 2 ORS vs ANIMA DUTTA & ANR	MR G JALAN MR. S K SANGANERIA	MR. R DEV MS. R RONGMAI MR. R C PAUL MS. S ROY MR. S P MORE MR. M MORE MR. R DEV MR. S DUTTA MR. D CHAKRABORTY
46	MACApp. 107/2013 FIXED	BHARTI DAS & 2 ORS vs THE DIVISIONAL MANAGER, GARGA DEKA	MR. H R A CHOUDHURY MR. A ALAM MS. R CHOUDHURY MS. D D ROY MS. A G CHOUDHURY	MR. S DUTTA MR. D CHAKRABORTY
47	MACApp. 112/2013 FIXED	GARGA DEKA vs REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. & 2 ORS.	MR. H R A CHOUDHURY MR. A ALAM MS. R CHOUDHURY MS. D D ROY MS. A G CHOUDHURY	MR. S DUTTA MR. D CHAKRABORTY

48	MACApp. 121/2013 FIXED	UTTAM PRODHANI vs M/S. BHAGWANDAS AUTO FINANCE LTD. & ANR.	MR. A R AGARWALA MR. P PATOWARY	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MS. A GOGOI
49	MACApp. 125/2013 FIXED	GIREN BARMAN vs MD. HAFIJUR RAHMAN & ANR.	MR. A R AGARWALA MR. P PATOWARY	MR. S K GOSWAMI MR. R KATHKATIA MR. A ACHARYA MS. R D MOZUMDAR MR. S DUTTA MS. M CHOUDHURY MS. A GOGOI
50	MACApp. 144/2013 FIXED	CHINMOY SARMA @ CHIANMOY SARMA vs THE REGIONAL MANAGER & ANR,	MR. D CHOUDHURY MR. A K CHOUDHURY MR. M CHOUDHURY MS. C BAISHYA MR. T ALI	
51	MACApp. 147/2013 FIXED	NARAM ALI vs JOYDEB KALITA & ANR.	MR. N D BHUYAN MR. P K MAZUMDAR MR. D DAS	MR. R C PAUL MS. S ROY
52	MACApp. 197/2013 FIXED	TANBIR HUSSAIN @ RAJU vs REGIONAL MANAGER, NERO & ANR	MR. K BHATTACHARJEE MR. N RAJKHOWA MS. M BHATTACHARJEE	MR. A DUTTA MRS. P M DUTTA MR. O K SHRESTHA
53	MACApp. 217/2013 FIXED	GEETANJALI AHMED NAYYAR vs M/S. ORIENTAL INSURANCE CO. LTD & 2 ORS.	MR. D C BORAH MR. K H KHANDAKAR MR. D BARMAN MR. K M HASSAN MR. A R AGARWALA	MR. S DUTTA MS. M CHOUDHURY MS. A GOGOI MS. N MODI MR. A DUTTA MRS. P M DUTTA
54	MACApp. 220/2013	SAIDUR RAHMAN vs SUSANTA PAUL & ANR.		
55	MACApp. 226/2013 FIXED	JAMIRAN NESSA & 5 ORS. vs THE DIVISIONAL MANAGER & ANR,	MR. A R AGARWALA	MS. R D MOZUMDAR
56	MACApp. 279/2013	MD. TAFAZZAL HUSSAIN vs THE DM, ORIENTAL INSURANCE CO. LTD. & ANR.	MR. K SARMA MR. D DAS MD. A HUSSAIN MR. K M SARMA MR. K CHOUDHURY MR. M BERIA	MR. R C PAUL
57	MACApp. 312/2013 FIXED	JAGABANDHU KRITANIA vs THE REGIONAL MANAGER & 2 ORS,	MR. K BHATTACHARJEE MS. M BHATTACHARJEE MR. A ALI MR. D K DAS	MR. A DUTTA MRS. P M DUTTA
58	MACApp. 318/2013 FIXED	AYESHA BEWA & 6 ORS. vs BISWAJIT ROY & 2 ORS.	MR. A R AGARWALA MR. P PATOWARY	MS. R D MOZUMDAR MS. M SONOWAL
59	MACApp. 329/2013	PRADIP DUTTA vs PRANAB HAZARIKA & ANR.	MR. S K TALUKDAR MR. D BANIA MS. M SAIKIA	

No of Cases :

59

MAC APPEAL (NATIONAL INSURANCE CO. LTD.)

1	MACApp. 96/2007 LCR 2 FILES	SHYAMANANDA PAUL vs THE BRANCH MANAGER, LACHAMA LAMAH & ORS	MR. S SINGHA  MR. S K MEDHI MR. J DAS	MR. B C DAS MISS. S ROY MR. R C PAUL MS. S ROY MR. R C PAUL
2	MACApp. 115/2007 LCR 2 FILES	THE NATIONAL INSURANCE COMPANY LTD. & ORS		
3	MACApp. 16/2008 WITH LCR 6 FILES	ROUSHANARA & ANR. vs MRS. PRATIBHA TALUKDAR & ORS.	MR. B N SARMA MS. D DAS	MR. B C DAS MISS. S ROY MR. R C PAUL
4	MACApp. 31/2008 FIXED	DIPANKAR BASNET vs NATIONAL INSURANCE CO. LTD. & ORS	DR. H DAS MS. B R KALITA	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. B GOGOI MR. M CHOUDHURY MS. R D MOZUMDAR MRS S KUMARI MS. R BEGUM MR M RAHMAN MS. S ROY MR. R C PAUL
5	MACApp. 52/2010	MUSTT. MINARA BEGUM vs THE DIVISIONAL MANAGER & 3 ORS,	MR. J P SARMA MR. H HOQUE	
6	MACApp. 64/2010	RAM SAIKIA vs MON HARI BARMAN & 2 ORS,	MR. S P DEKA MS. N CHOUDHURY MR. B C DEKA MR. D DUTTA MR. A J BAISHYA	MR. M BARMAN MR. B K BORA MR. G BAISHYA MR. R BARUAH MS. B DAS MR. S NATH MR. S N DEV NATH
7	MACApp. 110/2010	SMTI SHABITRI BAISNAB @ BAISHNAB, vs PRONAB LAL ROY & 4 ORS,	MR. S C KEYAL MS. T PHUKAN MS. M KHARGHARIA	

8	MACApp. 118/2010	SMTI. BELA RANI DEB AND ANR vs THE NATIONAL INSURANCE CO. LTD AND ANR	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MR. R DHAR	MS. S ROY MR. R C PAUL
9	MACApp. 119/2010 WITH LCR FIXED	SANTI MISHRA vs NATIONAL INSURANCE AND ORS	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY	MS. S ROY MR. R C PAUL
10	MACApp. 141/2010 LCR	MOSSTT. NOORBHAN BEWA (WIFE) & ANR vs THE DIVISINAL MANAGER, NATIONAL INSURANCE CO. LTD. & 2 ORS	MR. B B NARZARI MR. P K BRAHMA MR. R BAISHYA	MR. R GOSWAMI MR. D K DAS MR. I ALAM
11	MACApp. 182/2010	SUDIP CH. NATHA vs MD. ABDUL MOTIN LASKAR & ANR	MR. P DAS MR. R K BHARALI	
12	MACApp. 185/2010	SRI NIRMAL BARMAN vs MD LAL MAHAMMAD MAJUMDAR & ORS	MR. N DEBNATH	
13	MACApp. 192/2010	MD. NIYAJUL LASKAR, vs MD. MAKLISUR RAHAMAN LASKAR & ORS,	MR. S C KEYAL MISS M GOSWAMI	MR. B K PURKAYASTHA MS. U K PURKAYASTHA
14	MACApp. 210/2010	SMTI. NIRODA SUNDARI DEVI, vs PRANAY KUMAR SINGH & 2 ORS,	MR. S C KEYAL MISS M GOSWAMI	MR. R C PAUL MR. D K GHOSH
15	MACApp. 238/2010	MD. NUR ISLAM vs NATIONAL INSURANCE CO.LTD. & 2 ORS	MR. A R SIKDAR MR. M AHMED MR. N AHMED MR. M H TALUKDAR	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA MS. P BORSAIKIA
16	MACApp. 245/2010 FIXED	SMT ROMAWATI DIVI vs MD.ABIDUR RAHMAN & 2 ORS	MR. J SINGH MR. A HANIFA MR. R RABHA	
17	MACApp. 251/2010	SMTI. MEENA BORAH & ORS vs NATIONAL INSURANCE COMPANY LTD.16.50	MR. P J SAIKIA MR. A K GUPTA	
18	MACApp. 263/2010 WITH	SURJA MOHAN DAS, vs THE NATIONAL INSURANCE CO. LTD. & ORS,	MR. S C KEYAL MS. T PHUKAN MISS M GOSWAMI	MR. R K BHATRA MR. K K BHATRA MR A SAIKIA MS. J BHAGAWATI
19	MACApp. 264/2010	INDRAJIT DEB CHOUDHURY vs THE NATIONAL INSURANCE CO. LTD. & ORS,	MR. S C KEYAL MS. T PHUKAN MISS M GOSWAMI	
20	MACApp. 38/2011	SRI DHIREN NATH @ BHAGNESHWAR NATH vs NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. K SARMA MR. M C BHATTA MR. D DAS MD. A HUSSAIN	MR. R K BHATRA MR. K K BHATTA MS. J BHAGAWATI MR A SAIKIA
21	MACApp. 87/2011 FIXED	PANAPATI DEVI vs MD. ABIDUR RAHMAN & 2 ORS	MR. J SINGH MR. A HANIFA MR. R RABHA	MR. S DASGUPTA MR. R K BHATRA MR. K K BHATTA MR. J BHAGWATI MR A SAIKIA
22	MACApp. 91/2011 MC 1548/2011 (STAY) FIXED	PURANANDA DUTTA vs THE NATIONAL INSURANCE CO.LTD. & ANR	MR. U DUTTA MS. R CHAKRABORTTY	MR. A DUTTA MRS. P M DUTTA
23	MACApp. 103/2011	SMTI GUNA GOGOI AND 4 ORS vs THE REGIONAL MANAGER M/S NATIONAL INSURANCE CO. LTD. AND ORS	MR. T J MAHANTA MR. G BOKALIAL MR. P P DUTTA	MR. R K BHATRA MR. K K BHATTA MS. J BHAGAWATI MS. N SARAF
24	MACApp. 12/2012 FIXED,LCR	MD.FOIZE UDDIN BARBHUIYA vs JEAB UDDIN BARBHUIYA & 2 ORS	MR. I H LASKAR MR. P K DEKA MS. R DEWAN MR. S ALAM MR. N K DEKA	MR. I H BARBHUYAN MS R RAJKHOWA MR. R K BHATRA MR A SAIKIA MS. A BORA MS. P HUJURI
25	MACApp. 36/2012 FIXED	SEEMA PAUL AND 4 ORS vs THE REGIONAL MANAGER, NATIONAL INSURANCE CO. LTD. & ORS,	MR. S C BISWAS MD. K ALI MS. R LAILA MR. R HUSSAIN	MS. S ROY MR. R C PAUL

26	MACApp. 43/2012 FIXED	GAYATREE BARUAH AND ANR vs ABHISHEKH CHOUDHURY AND ANR.	MR. K K DEY MR. A C MAHANTA MR. A SARMA MR. B BORA MR. T J MAHANTA MS. P BHATTACHARYA MR. P P DUTTA	MR. R K BHATRA MS. A SAIKIA MS. A BORA MS. P HUJURI
27	MACApp. 75/2012 FIXED	DHANMONI KALITA vs MD.FULBAR ALI & ANR	MRS. M D CHOUDHURY MR G AGARWAL MRS. A B GOGOI	MR. S S SARMA MR G JALAN MS. L SARMA MS. F KHAN MISS. S ROY
28	MACApp. 90/2012 WITH LCR	BUDHIN GOGOI vs RAJKUMAR KOYAL AND ORS	MR. P MAHANTA MR. C MAHANTA MS. D PAUL	MR. R C PAUL MS. A DAS
29	MACApp. 103/2012 FIXED	SMTI GITA TALUKDAR vs THE REGIONAL MANAGER & ANR,	MR. S DUTTA MR. D N CHOUDHURY MS. M CHOUDHURY MISS R KAUR MR. D BARUAH	MR. B C DAS MR. S ROY MR. R C PAUL
30	MACApp. 160/2012	DR. GIRISH CH. GOSWAMI vs NATIONAL INSURANCE CO. LTD. & ORS.	MR. B N SARMA MS. D DAS	MR. R GOSWAMI MR. I ALAM MR. B S GOSWAMI MR. P CHOUDHURY
31	MACApp. 174/2012	PUTUL DAS & ANR vs THE NATIONAL INSURANCE CO LTD & ANR	MR. T ISLAM MS. F AHMED MS. S BEGUM	MR. A J SAIKIA MR. K BORA MR. U K DUTTA
32	MACApp. 180/2012 FIXED	SAHEDA BEWA 7 4 ORS vs SAMSER ALI & ANR	MR. R K AGARWAL MR. P PATOWARY MR. M TALUKDAR	MR. A T SARKAR MR A ISLAM MR. R K BHATRA MR A SAIKIA MS. A BORA MS. P HUJURI
33	MACApp. 196/2012 FIXED	JARINA BEGUM & ANR vs NATIONAL INSURANCE CO LTD & ORS	MR. A GANGULY	MR. K BHATTACHARJEE MR. J C BARMAN MR. B K PURKAYASTHA MS. U K PURKAYASTHA
34	MACApp. 209/2012 FIXED	ABDUR ROB vs THE NATIONAL INSURANCE CO. LTD. & ANR.	MR. M H RAJBARBHUIYAN MS. R CHETRI MR. W RAHMAN MS. S PARBIN	MS. S ROY MR. R C PAUL
35	MACApp. 210/2012 FIXED	ABDUL BASIT, vs NATIONAL INSURANCE CO. LTD. & ANR,	MD. M H RAJBARBHUIYAN MS. R CHETRI MS. L DAS MR. W RAHMAN	MR. A J SAIKIA MR N BHUYAN MR. K BORA MR. U K DUTTA
36	MACApp. 1/2013	BANGSHI MAZUMDAR & ANR vs SANTOSH KUMAR AGARWAL & ANR	MR. S BHATTACHARJEE MR. D K KALITA	MR. R K BHATRA MR A SAIKIA MRS. A BORAH MS. P HUJURI SHYAMALI BORAH MR. NITU HAWELIA MS. NILAKSHI BORAH PRANAMIKA DEKA
37	MACApp. 110/2013 FIXED	JUNALI SAIKIA DEKA & 2 ORS. vs BINDA SHAH & 2 ORS.	MR. A K GUPTA MR. R S MISHRA	MR. B K PURKAYASTHA MS. U K PURKAYASTHA
38	MACApp. 148/2013 FIXED,LCR	KHAIBAR ALI vs JITENDRA SINGH & ANR.	MR. A R AGARWALA MR. P PATOWARY	MS. R D MOZUMDAR MR. R GOSWAMI MS. M SAIKIA MS. P BORSAIKIA
39	MACApp. 149/2013	ABANI NATH vs MON MOHAN DAS & 2 ORS.	MD. A MATLIB MR. D P BORAH	MS. R D MOZUMDAR MS S ACHARJEE
40	MACApp. 162/2013	RAFIK ALI vs ISHAQUE AHMED KHAN & 4 ORS,	MR. T J MAHANTA MR. T G BARUAH	MR. B K PURKAYASTHA MS. U K PURKAYASTHA
41	MACApp. 248/2013 FIXED	MUSTT. HASINA BEGUM & 2 ORS. vs BANI KANTA DAS & ANR.	MR. M TALUKDAR MS T MANDAL	MR. I CHOUDHURY MR. G PHUKAN MR. H SARMA MR. R K BHATRA MR A SAIKIA MS. P HUJURI MS. A BORA
42	MACApp. 276/2013	SABITA GOHAIN & 3 ORS. vs NATIONAL INSURANCE CO. LTD. & ANR.	MR. P P DUTTA MR. A BHATTACHARYA	MR. A DUTTA MRS. P M DUTTA
43	MACApp. 301/2013 FIXED	HIRENDRA CH. DEY vs NATIONAL INSURANCE CO. LTD. & 2 ORS.	MR. S C KEYAL MS. P BARUAH MS. K BURAGOHAIN	MR. H R A CHOUDHURY MS. R CHOUDHURY MS. E YASMIN
44	MACApp. 335/2013 FIXED	MAHANTA BRAHMA vs ROUSHOM AKHTER AKAND & ANR.	MR. A R AGARWALA MR. P PATOWARY	MR. S S SHARMA MS. L SARMA MR A SHARMA

45	MACApp. 339/2013 FIXED	BHASKAR KALITA vs THE D.M, NATIONAL INSURANCE CO. LTD & 2 ORS.	MR. D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. T ALI	MR. S K PANDEY MR. H K GOGOI
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No of Cases : 45

MAC APPEAL (UNITED INDIA INSURANCE CO. LTD.)

1	MACApp. 68/2010	SMT DURGAWATI DEVI & 3 ORS, vs UNITED INDIA INSURANCE CO. LTD. & 4 ORS,	MR. R D LAL MR. M PANDIT MR. A LAL	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MR. R GOSWAMI MR. D K DAS MS. R D MOZUMDAR MS. R BEGUM MR. S DEKA
2	MACApp. 166/2010	TAPAN KR. KALITA, vs DIGANTA KALITA & ANR,	MR. A SATTAR MR. B K JAIN MS. R LAHKAR MS. S SUREKA	MR. R GOSWAMI MR. D K DAS MR. I ALAM MS. A AJITSARIA MR. K K DEY MR V K BAROOAH MR. S S SHARMA MS. L SARMA MR. S K GOSWAMI MR. R KATHKATIA MR. P K SARMA MR. R GOSWAMI MR. I ALAM MRS. B ACHARYA MR. S K GOSWAMI MR. A ACHARYA MS. A AJITSARIA MR. R GOSWAMI MR. D K DAS MR. I ALAM MR. B D KONWAR MR. R KALITA MR. M K BORAH MR. S DAS MR. K K DEY MR V K BAROOAH MR. S DUTTA MS. M CHOUDHURY MR. M CHOUDHURY MR. B K JAIN MR. D K JAIN MR. M DASGUPTA MS. I SINHA MR. G MISHRA MR. S S SHARMA MR G JALAN MS. L SARMA MS. F KHAN MR. R GOSWAMI MR. I ALAM MR. B S GOSWAMI MR. I ALAM MR. B K PURKAYASTHA MS. M NEOG MS. U K PURKAYASTHA
3	MACApp. 191/2010 FIXED	SUSHIL CH. NATH, vs PRASAD & CO. PVT.LTD. & ORS	MR. S C KEYAL MISS M GOSWAMI	MR. R GOSWAMI MR. D K DAS MR. I ALAM MS. A AJITSARIA MR. K K DEY MR V K BAROOAH MR. S S SHARMA MS. L SARMA MR. S K GOSWAMI MR. R KATHKATIA MR. P K SARMA MR. R GOSWAMI MR. I ALAM MRS. B ACHARYA MR. S K GOSWAMI MR. A ACHARYA MS. A AJITSARIA MR. R GOSWAMI MR. D K DAS MR. I ALAM MR. B D KONWAR MR. R KALITA MR. M K BORAH MR. S DAS MR. K K DEY MR V K BAROOAH MR. S DUTTA MS. M CHOUDHURY MR. M CHOUDHURY MR. B K JAIN MR. D K JAIN MR. M DASGUPTA MS. I SINHA MR. G MISHRA MR. S S SHARMA MR G JALAN MS. L SARMA MS. F KHAN MR. R GOSWAMI MR. I ALAM MR. B S GOSWAMI MR. I ALAM MR. B K PURKAYASTHA MS. M NEOG MS. U K PURKAYASTHA
4	MACApp. 193/2010 FIXED	MUKHDEO GIRI, vs PRADIP PEGU & ORS,	MR. B K JAIN MS. R LAHKAR MS. S SUREKA	MR. S S SHARMA MS. L SARMA MR G JALAN
5	MACApp. 254/2010	SMTI GOLAP LATA GOSWAMI vs AJIT DEKA & ORS	MR. B K JAIN MR. A C MAHANTA MR. R LAHKAR MR. S DEKA	MR. S S SHARMA MS. L SARMA MR G JALAN
6	MACApp. 10/2011	MISS RIYA SUREKA, vs UNITED INDIA INSURANCE CO. LTD. & 4 ORS,	MR. S S SHARMA MS. L SARMA MR G JALAN	MR. S S SHARMA MS. L SARMA MR G JALAN
7	MACApp. 41/2011 LCR FIXED,WITH	JOGEN KUMAR vs UNITED INDIA INSURANCE CO. LTD.	MR. R SARMA MS. R KALITA	MR. R SARMA MS. R KALITA
8	MACApp. 59/2011	DIPAK KALITA, vs THE DIVISIONAL MANAGER & ORS,	MR. J I BORBHUIYA MRS. K H CHOUDHURY MR. R P ROY	MR. J I BORBHUIYA MRS. K H CHOUDHURY MR. R P ROY
9	MACApp. 164/2011	SMT. KULDEEP KAUR AND 2 ORS vs SANJU SAHA AND ORS	MR. A K GUPTA MS. M KECHII MS. J SAIKIA	MR. A K GUPTA MS. M KECHII MS. J SAIKIA
10	MACApp. 190/2011 FIXED	NAGEN BORO vs THE MEMBER & ANR,	MR. S DAS MS. R T DAS MR. C THAKURIA MR. B BARMAN MR. P SARMA MR. K H KHANDAKAR	MR. S DAS MS. R T DAS MR. C THAKURIA MR. B BARMAN MR. P SARMA MR. K H KHANDAKAR
11	MACApp. 6/2012	MD. RITUL ALI vs UNITED INDIA INSURANCE CO.LTD.& ANR	MR. T J MAHANTA MR. R GOGOI MR. T G BARUAH MR U SARMA MR. A MANNAF MR. J ISLAM MR A K AHMED	MR. T J MAHANTA MR. R GOGOI MR. T G BARUAH MR U SARMA MR. A MANNAF MR. J ISLAM MR A K AHMED
12	MACApp. 10/2012 WITH LCR	KAUSTAV GOGOI & ANR, vs SMT. BHARATI GOGOI & 2 ORS,	MR. T J MAHANTA MR. R GOGOI MR. T G BARUAH MR U SARMA MR. A MANNAF MR. J ISLAM MR A K AHMED	MR. T J MAHANTA MR. R GOGOI MR. T G BARUAH MR U SARMA MR. A MANNAF MR. J ISLAM MR A K AHMED
13	MACApp. 33/2012 FIXED	SMT. DALIMI DAS AND ORS vs ABHAY CHANDRA KALITA AND ORS	MR. S K GOSWAMI MR. P MAHANTA MR. C M MAHANTA MS. D PAUL	MR. S K GOSWAMI MR. P MAHANTA MR. C M MAHANTA MS. D PAUL
14	MACApp. 39/2012 FIXED	PRODIP BORAH vs JOY CHANDRA RAVA AND ANR.	MR. S K GOSWAMI MR. P MAHANTA MR. C M MAHANTA MS. D PAUL	MR. S K GOSWAMI MR. P MAHANTA MR. C M MAHANTA MS. D PAUL

15	MACApp. 62/2012 WITH LCR	SMTI SUMITRA DEVI AGARWAL AND 2 ORS vs BADRI CHETRI AND ORS	MR. A K GUPTA MS. M KECHII	MR. J SHARMA MR. G KAKOTI MR. P THAKURIA MR. K K DEY MR. A SARMAH MR. R GOSWAMI MR. I ALAM
16	MACApp. 91/2012 (NOT BY HON'BLE A K GOSWAMI J)	KRISHNA BAHADUR CHETRY, vs THE MANAGER & ORS,	MR. D K CHOMAL MR. R J BARUA	MR. R GOSWAMI MR. I ALAM
17	MACApp. 92/2012 WITH	PRASHANNA SOUD vs TAINUDDIN AHMED AND ORS	MR. P MAHANTA MR. C M MAHANTA MS. D PAUL	MS. R D MOZUMDAR MS. R BEGUM MR. S DEKA MR. S DUTTA
18	MACApp. 108/2012	MUSSTT. ASHIRAN BIBI & 3 ORS. vs PANKAJ DEWAN & ORS.	MR. B K JAIN MR. A C MAHANTA MS. M DASGUPTA	MR. D CHAKRABORTY MISS R KALITA MR. K DAS MS. T DAS MS. M CHOUDHURY
19	MACApp. 154/2012 WITH LCR FIXED	BHASKAR CHOUDHURY vs UNITED INDIA INSURANCE CO LTD.	MR. A D CHOUDHURY MR. S DEKA MR. M K DAS MS K MISHRA	MR. R D MOZUMDAR MRS. S DEKA MR. N BORUAH
20	MACApp. 243/2012	SUBRATA SINHA vs CHANDAN ROY & ANR	MR. J ISLAM MR. A M S MAZUMDER	MR. K K DEY MR V K BAROOAH
21	MACApp. 11/2013	RAFIQUL ISLAM vs GIRIJA DAS & ANR	MR. A A R KARIM MR. A R AGARWALA MR. P PATOWARY	MR. B K PURKAYASTHA MS. U K PURKAYASTHA
22	MACApp. 25/2013 LCR, WITH	SMT. IRA CHAKRABORTY & ANR, vs UNITED INDIA INSURANCE CO. LTD. & 2 ORS,	MR. M CHOUDHURY	MR. R GOSWAMI MR. I ALAM
23	MACApp. 4/2011	UNITED INDIA INSURANCE COMPANY LTD. vs IRA CHAKRABORTY & 3 ORS	MR. R GOSWAMI MR. D K DAS MR. I ALAM	MR. M CHOUDHURY
24	MACApp. 89/2013	SMT. RINU PACHANI & ANR, vs PRAKASH RAI & 2 ORS,	MR. A K GUPTA MS. M KECHII	MR. S S SHARMA MR. R SHARMA
25	MACApp. 97/2013	KHAUNA BORDOLOI vs DIVISIONAL MANAGER & ANR,	MR. M TALUKDAR MR. D PACHANI	MS. R D MOZUMDAR MS S ACHARJEE MD R AMIN
26	MACApp. 122/2013	MISS RIYA SUREKA vs UNITED INDIAN INSURANCE CO. LTD. & 4 ORS,	MS. L SARMA MR G JALAN	MR. R GOSWAMI MR. D K DAS MR. A ALAM MR. Z HUSSAIN MRS B B AHMED MR. K SARMA MR. D DAS MR. K M SARMA MR. A HUSSAIN MR. K CHOUDHURY MR B ACHARYYA MR. S K GOSWAMI MR S KHOUND
27	MACApp. 130/2013 WITH LCR FIXED	GAJI RAHMAN, vs THE DIVISIONAL MANAGER & 2 ORS,	MR. H DAS MR. H GOGOI	MR. K R PATGIRI MS. C DAS
28	MACApp. 143/2013 FIXED	BHUBANESWAR DEKA vs UNITED INDIA INSURANCE CO LTD & 2 ORS	MR. S DIHINGIA MS. K SHARMA	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA MS. P BORSAIKIA MR. P DEKA MS. R JAIN MR. A CHETIA MR. A J SAIKIA MR N BHUYAN MR. K BORAH MR. U K DUTTA
29	MACApp. 150/2013	KRISHNA NEWAR vs BULBUL DUTTA & 2 ORS	MR. J SARMA	MR. R D MOZUMDAR MS S ACHARJEE MR. R DAS MR. S KALITA MS. M SHARMA MR. A J SAIKIA MR N BHUYAN MR. K BORA MR. U K DUTTA
30	MACApp. 172/2013	SMT. MALABIKA GOGOI (BURAGOHAIN) & 2 ORS, vs SATYAJIT BORAH & 2 ORS,	MR. A K GUPTA MS. M KECHII	MR. R D MOZUMDAR MS S ACHARJEE MR. R DAS MR. S KALITA MS. M SHARMA MR. A J SAIKIA MR N BHUYAN MR. K BORA MR. U K DUTTA
31	MACApp. 176/2013 FIXED	ANJUMONI PATHAK BHARALI vs DIVISIONAL MANAGER-II & ANR.	MS. D D ROY MS. J GOSWAMI MS. H CHUTIA	MR. P J SAIKIA MR. D BARUAH MR. B GOGOI MR. A PHUKAN MR. A BHARALI MR. K BARMAN
32	MACApp. 187/2013	RANJIT MALLA BARUAH, vs THE D.M. , UNITD INDIA INSURANCE CO. LTD. & ANR,	MR. S DAS MS. R T DAS MR. P DAS MR. N BARUAH MR. S K SWARGIARY	MR. S DAS MS. R T DAS MR. P DAS MR. N BARUAH MR. S K SWARGIARY

33	MACApp. 193/2013 MC 1778/13 (EARLY PAYMENT)	PUSPA MAHESWARI & 2 ORS. vs UNITED INDIA INSURANCE CO. LTD. & ANR.	MR. B K JAIN MS. I SINHA MS. M DASGUPTA	MR. S S SHARMA MR. R SHARMA
34	MACApp. 199/2013 FIXED	SUBAL BISWAS & ANR. vs UNITED INDIA INSURANCE CO. LTD & ANR.	MR. A R AGARWALA	MR. H DAS MR. H GOGOI MR. R GOSWAMI MR. I ALAM MR T KALITA MR. R GOSWAMI MR. I ALAM MS. M SAIKIA MS. P BORSAIKIA
35	MACApp. 201/2013 FIXED	MST. FAUL KHATUN vs THE D.M, UNITED INDIA INSURANCE CO. LTD. & ANR.	MR. A R AGARWALA	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA MS. P BORSAIKIA
36	MACApp. 203/2013 FIXED	NUR ISLAM vs THE D.M, UNITED INDIA INSURANCE CO. LTD & ANR.	MR. A R AGARWALA	
37	MACApp. 205/2013 FIXED	ANIL KR. SINGHA vs THE D.M, UNITED INDIA INSURANCE CO. LTD. & ANR.	MR. S DAS MS. R T DAS MR. P DAS MR. N BARUAH MR. S K SWARGIARY	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA MS. P BORSAIKIA
38	MACApp. 223/2013 FIXED	JULI BHARALI [SARMAH] vs UNITED INDIA INSURANCE CO. LTD. & 2 ORS.	MR. S K TALUKDAR MR. D BANIA MS. M SAIKIA	MR. R GOSWAMI MS. M SAIKIA MS. P BORSAIKIA
39	MACApp. 255/2013 FIXED	SABITA PAUL & ANR. vs M/S. UNITED INDIA INSURANCE CO. LTD. & 2 ORS.	MR. O P BHATI MR. T C DAS MR. H K BORA MR. J BHATI MR D MONDAL	MR. R GOSWAMI MS. M SAIKIA MS. P BORSAIKIA
40	MACApp. 275/2013 FIXED, WITH	MANJU KARMAKAR & 5 ORS vs BASUDEV PANDIT & 2 ORS	MR. A K GUPTA MR. R S MISHRA	
41	MACApp. 282/2013 LCR	BIPIN CH. DEKA vs UNITED INDIA INSURANCE CO. LTD. & ANR.	MR. B KALITA MR. A KHANIKAR	MS. R D MOZUMDAR MS. N SARMA
42	MACApp. 284/2013 FIXED	BUNU SHYAM & 4 ORS. vs UNITED INDIA INSURANCE CO. LTD. & 2 ORS.	MR. S M T CHISTIE MR. S BORA MR. N CHUTIA MR. R SARMA	MR. R GOSWAMI MS. M SAIKIA MS. P BORSAIKIA
43	MACApp. 295/2013 FIXED	CHABIN NATH & 2 ORS. vs UNITED INDIA INSURANCE CO. LTD. & 2 ORS.	MR. Y S MANNAN MR. S SINGH MS. P HUJURI MRS. A BORAH MS. S GOHAIN	MR. K K BHATTA MR. K K BHATTACHARYYA MR. A TALUKDAR
44	MACApp. 332/2013 WITH LCR	SMTI KHARGESWARI BORDOLOI & 2 ORS vs MD. EYASIN ALI & ANR.	MR. M TALUKDAR MS T MANDAL	MR A SHAHNEWAZ
45	MACApp. 107/2014 MC 1329/2014 FIXED	THE UNITED INDIA INSURANCE CO. LTD., vs MD. SUJA MIAH & ANR,	MS. R D MOZUMDAR MR. S ACHARJEE	MR. A R AGARWALA

No of Cases : 45

CASES RELATING TO N.I. ACT.

1	CrI.Rev.P. 376/2005 WITH LCR WITH	MRS. ALOKA SYAM vs TEA BROKERS AND ORS	P K ROY S K CHAKRABORTY A CHAKRABORTY	MR. A C DAS
2	CrI.Rev.P. 569/2005 CrI.Rev. P 386/05 DISPOSED OF	PRABIR KUMAR SHYAM AND ANR vs TEA BROKERS ( GUWAHATI ) PRIVATE LIMITED	MR. H R A CHOUDHURY MR. J ABEDIN MR. F U BORBHUYA MR. A MATIN	
3	CrI.Rev.P. 629/2005 WITH LCR	AMAL SINHA vs THE STATE OF ASSAM AND ANR	MR. A M BORA MR. P TALUKDAR	PP, ASSAM
4	CrI.Rev.P. 307/2006 LCR 3 FILES. FIXED	PINAKI DASGUPTA vs DEBASIS SARKAR AND ANOTHER	MR. O P BHATI MR. S KHAN	PP, ASSAM MR. B R DEY MR. D CHOUDHURY MR. A K PAUL MR B SARKAR
5	CrI.Rev.P. 317/2006 LCR 5 FILES	SRI BISHNU MAHANTA vs M/S SUNITA ENTERPRISE AND ANR	A S CHOUDHURY P J PHUKAN	MR. G N SAHEWALLA MR. B SHARMA MR. MD ASLAM MS. M JAIN PP, ASSAM

6	CrI.Rev.P. 357/2006	BHAGWAN DAS DAMANI vs SACHIN SARKAR	MR. G N SAHEWALLA MR. MD ASLAM MR. B SHARMA MS. M JAIN MS V S CHINGI MR N ANIX SINGH	MR. B D DAS MR. H K SARMA
7	CrI.Rev.P. 364/2006 WITH LCR	RAJA SINGH. vs HARPIT SINGH KALSI & ANR.	MR. A C BORBORA MRS. R BORBORA MR. M G SINGH MS. M DUTTA MR. K DUTTA	GA, ASSAM
8	CrI.Rev.P. 370/2006 MC 378/06	SRI SATYA NARAYAN SHAH vs SRI SHYAM SUNDER SAHU	MR. C BARUAH MR. T BARUAH MS. P SARMA	MR. G N SAHEWALLA MR. P BORA MR. MD ASLAM MR. B SHARMA MS. M JAIN
9	CrI.Rev.P. 208/2007 WITH CrI.M.C. 368/07 LCR 3 FILES	SHRI VIJOY MODI vs SHRI KRISHAN KUMAR AJTSARIA	MR. J ROY MR. M CHOUDHURY MR R B DEKA MR. A GOGOI	
10	CrI.Rev.P. 270/2007 LCR 4 FILES	SRI PRAKASH THAKURIA vs SRI AMARJYOTI BORAH	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. P K BORA	MR. T J MAHANTA MS. P BHATTACHARYA MR. R HAZARIKA MR. G KAKATI PP, ASSAM
11	CrI.Rev.P. 370/2007 WITH LCR	MD ABDUL HANNAN KHAN vs THE STATE OF ASSAM AND ANR	MR. H R A CHOUDHURY MR. I A HAZARIKA MS. S K NARGIS	
12	CrI.Rev.P. 27/2008 LCR 2 FILES	SHRI PARMESHWARLAL SHARMA vs M/S KAMRUP ROOFINGS LTD.	J SHARMA G K SARMA S AGARWAL S I RAHMAN	MR. R K AGARWAL MR. M TALUKDAR MR. B BORA
13	CrI.Rev.P. 94/2008 WITH LCR	SRI SUKHARI RAI vs SRI BIRAJ PRANJAL GOGOI	MR. P J SAIKIA MR J C BORAH MR. K BARUAH MR. A K GUPTA	MR. B M CHOUDHURY MR. D GOGOI MR. S ROY
14	CrI.Rev.P. 182/2008 WITH LCR	SRI HEMANTA BARUAH vs SRI JITEN HAZARIKA	MR. A THAKUR MS G KALITA MISS. M GOGOI MR. A K DEY MR. B SINHA	MR. S S GOSWAMI
15	CrI.Rev.P. 203/2008 LCR 2 FILES	SRI TAPAN MALLIK vs SHRI JOYDEEP DAS AND ANR.		PP, ASSAM MR. D SARMAH
16	CrI.Rev.P. 257/2008 WITH LCR WITH	PRANJAL KHATANIAR vs FAZLUL HAQUE	MR. J SARMA	MR. H RAHMAN MR. Z ALAM MS. B BAISHYA
17	CrI.Rev.P. 212/2008 WITH CRL.M.C.415/08	MD FAZLUL HOQUE vs SRI PRANJAL KHATANIAR	MR. H RAHMAN MR. Z ALAM	
18	CrI.Rev.P. 270/2008 LCR 3 FILES	SRI ALOK ROY vs SRI BHAJANLAL SHARMA	MR. K AGARWAL MR. D K CHOMAL	MR. P J SAIKIA MR J C BORAH
19	CrI.Rev.P. 140/2009 WITH LCR	SHRI RAM BABU SHAW vs THE STATE OF ASSAM & ANR	B R DEY B SARKAR P SEN R DHAR J PAUL	PP, ASSAM MR. N ALAM MR. K RAJA MR P K SINGH MR. M U HAQUE
20	CrI.Rev.P. 69/2010 LCR	SASHI GUPTA @ SOCHI GUPTA vs BISWANATH GARODIA	MR. P J SAIKIA MR. A K GUPTA	MR. G N SAHEWALLA MR. P BORA MR. MD ASLAM MR. B SHARMA MS. J BORAH
21	CrI.Rev.P. 84/2010 WITH LCR	SAGAR NAHA vs M/S WYSE SYSTEM & ANR.	MR. S C BISWAS MR. S DAS MR. H CHANDA MS S DEVI MD. A HUSSAIN MR. R K JAIN	PP, ASSAM MR. H MAURYA MR. D K KOTHARI MR. S K CHOUDHURY MS. S CHAKRABORTY
22	CrI.Rev.P. 225/2010	M/S KANSAI NEROLAC PAINTS LTD. vs JOYRAM PAINTS,	MR. S K BARKATAKI MS. B SARMA MS. B BAISHYA	
23	CrI.Rev.P. 363/2010 FIXED	RAJA KHAN vs PRAFULLA CH. BHUYAN & ANR.	MR. H R A CHOUDHURY MS. S K NARGIS MR. I A HAZARIKA MISS S KHANIKAR	PP, ASSAM MR. S R BHATTACHARJEE MR. H A SARKAR MR. S BHATTACHARJEE
24	CrI.Rev.P. 415/2010 LCR 3 FILES FIXED	BHARAT KUMAR NANDI vs UTTAM MITRA & ANR	MR. D DAS MR. I LAHIRI MR. A A MIR MR. B R DEY MR. P SEN MR. S DEY MS. J PAUL	PP, ASSAM MR G P BHOWMIK MR. R HAZARIKA MS. J PURKAYASTHA

25	CrI.Pet. 504/2011 WITH LCR	BHABESH SARMA vs THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. B NATH MR. A U AHMED MR. Z ALAM MR. B BISHAYA	PP, ASSAM
26	CrI.Rev.P. 294/2011 CRL.M.C 564/11 LCR	PRADIP SARKAR vs RAJENDRA PRASAD GUPTA		MR. G N SAHEWALLA MR. MD ASLAM MR. U DUTTA MR. J KOTOKY MR. A KABRA MS. S CHAKRABORTY
27	CrI.Pet. 78/2012	M/S BARUA & COMPANY PVT. LTD. & ANR vs A M & COMPANY	MR. N DEKA MR. D DEKA	
28	CrI.Pet. 818/2012 WITH	M/S RAJSHREE STEELMET PRIVATE LIMITED & ANR. vs THE STATE OF ASSAM AND ANR	MR. M CHOUDHURY MR. A GHOSH MR. P K MUNIR MR. B BHAGAWATI	PP, ASSAM MR. S P ROY MR. R P N SINGH MR. K RAJBONGSHI MS. A TALUKDAR MR A K RAI MR. T R ROY
29	CrI.Pet. 819/2012	M/S RAJSHREE STEELMET PRIVATE LIMITED & ANR. vs THE STATE OF ASSAM AND ANR	MR. M CHOUDHURY MR. A GHOSH MR. A GOGOI MR. B BHAGAWATI	PP, ASSAM MR. S P ROY MR. R P N SINGH MR. K RAJBONGSHI MS. A TALUKDAR MR A K RAI MR. T R ROY
30	CrI.Pet. 219/2013 FIXED,WITH	M/S RAJSHREE STEELMET PRIVATE LIMITED & ANR. vs THE STATE OF ASSAM AND ANR	MR. M CHOUDHURY MR. A GHOSH MR. A GOGOI MR. P K MUNIR	PP, ASSAM MR. S P ROY MR. R P N SINGH MR. K RAJBONGSHI MS. A TALUKDAR MR A K RAI MR. T R ROY
31	CrI.Pet. 823/2012	MD. ASRAF ULLAH vs THE STATE OF ASSAM & ANR	MR K BHUYAN	PP, ASSAM MR. H K SARMA MR. S M BARUAH
32	CrI.Pet. 146/2013 LCR,FIXED	MD. NAZIMUDDIN SAIKIA vs MRIGEN SARMAH & ANR.	MR. P SUNDI	PP, ASSAM MR. L P SHARMA MR. S CHAKRABORTY
33	CrI.Pet. 189/2013 FIXED	SATYABRATA BARUAH vs M/S ABHIJIT INTERNATIOAL	MR. P BORA MR. J KOTOKY MR. P DEKA	MR. A K BHUYAN MS. P PATHAK MS. I KRISHNATRAIYA MS. N CHOUDHURY MR. B K BRAHMA MS. S CHUTIA
34	CrI.Pet. 786/2013 FIXED	TAPASH BAG vs THE STATE OF ASSAM AND ANR	MR. B SINHA MR. M HUSSAIN MS. N THAPPA	PP, ASSAM MR. B SARMAH MR A KALITA
35	CrI.Rev.P. 78/2013 LCR	DANDIRAM MEDHI vs SRI SANJIB THAKURIA AND ANR	MR. M A SHEIKH MR. M HUSSAIN	PP, ASSAM MR. A MANNAF MD. K ALI MR A K AHMED
36	CrI.Rev.P. 91/2013 WITH CrI.M.C. 174/13 LCR	HEMEN BAISHYA vs THE STATE OF ASSAM AND ANR	MR. N N B CHOUDHURY MR. R R BAISHYA MR. M P CHOUDHURY	PP, ASSAM MR. N N UPADHAYA MR. S DAS MR. P K BORDOLOI MR A SAIKIA
37	CrI.Rev.P. 110/2013 LCR	MUKUAL DUTTA vs SUBASH DEB	MR. N N UPADHAYA MR. B CHAKRABORTY MR. P K BORDOLOI MR A SAIKIA	MR. S DUTTA MR. D CHAKRABORTY
38	CrI.Rev.P. 112/2013 FIXED,LCR	PULAK SAHA vs PARTHA CHAKRABORTY	MR. P CHAKRABORTY MR. J H SAIKIA MS. R BEGUM	MR. A R MEDHI MS. T ROY
39	CrI.Rev.P. 427/2013 LCR 3 FILES FIXED	SUJIT KUMAR RAI vs ALLAHABAD BANK	MR. M P SARMA MR. J ALI MS. B M CHETRI MR. S SHARMA MR. N DUTTA	MR. K K BHATRA MR. R K BHATRA
40	CrI.Rev.P. 445/2013 FIXED	KAILASH SHARMA vs THE STATE OF ASSAM AND ANR	MR. K CHOUDHURY	PP, ASSAM
41	CrI.Rev.P. 461/2013 LCR	NAR NARAYAN SARMA vs THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. I KRISHNATRAIYA MS. P PATHAK MS. N CHOUDHURY MR B K BARMAN	PP, ASSAM MR. K BHATTACHARJEE MR. J C BARMAN MR. D DAS MS. M BHATTACHARJEE MR. D BANERJEE MR. K C DEKA
42	CrI.Pet. 79/2014 FIXED	AJAY BAHADUR SINGH vs THE STATE OF ASSAM AND ANR	MR. A K PAUL MS. D CHOWDHURY	PP, ASSAM MR. A K DAS MS. E BHARALI MS. R SHARMA
43	CrI.Pet. 364/2014 FIXED	MRS. SONI SETHI vs MRS. SUNANDA PRUTHI	MR. D DAS MR. R SARMA	

44	Crl.Pet. 401/2014	ABHIJIT DAS vs THE STATE OF ASSAM AND ANR	MR. Z ALAM MR. P BARGOHAIN MR. T BARUAH MR U SARMA MR. J BORAH	PP, ASSAM MR. N N UPADHAYA MR A SAIKIA MR. P K BORDOLOI
45	Crl.Rev.P. 32/2014 FIXED	M/S AUTO TEA CO. PVT. LTD & 2 ORS vs THE STATE OF ASSAM & ANR	MR. L TALUKDAR MR. A PARVEZ MR. A GAFFAR MR. M DAS	PP, ASSAM MR. B SARMAH
46	Crl.Rev.P. 46/2014	MANTU KUMAR CHOUDHURY vs JINTU CHOUDHURY	MR. N UDDIN MR. A GANI MR. G SAROWAR MR. M ISLAM	MR. A TALUKDAR MR. K K KALITA MR. B PRASAD MR. K MEDHI MR. B R DAS MR. J P DAS
47	Crl.Rev.P. 56/2014 LCR 3 FILES WITH OFFICE NOTE.	RUPAMJYOTI BARMAN vs THE STATE OF ASSAM AND ANR	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. A M BORA	PP, ASSAM MR. D BORGOHAIN MR. Z AHMED MR. P GOHAIN MS. M SARMAH
48	Crl.Rev.P. 79/2014 Crl.M.C. 175/14 FIXED	BARUN KUMAR SAHA vs PRABIN MAZUMDAR	MR. D C KALITA MR. B K BHAGAWATI MS. D R GAYARI	MR. N N JHA MR. A C RAY MR. K AGARWAL
49	Crl.Rev.P. 92/2014 WITH Crl.M.C. 200/14 FIXED	PRADIP DAS vs GOBINDA CHANDRA ROY & ANR	MR. K BHATTACHARJEE MR. J C BARMAN MS. M BHATTACHARJEE MR. D BANERJEE MR. K C DEKA	PP, ASSAM MR. P J MEDHI MR. H BEZBARUAH
50	Crl.Rev.P. 163/2014 FIXED	MRS. DEVA BALA GUPTA vs VINAYAK STEEL & 2 ORS.	MR. O P BHATI MR. T C DAS MR D MONDAL MR. H K BORA MR. J BHATI MR. S KHAN MR. P SARMA	PP, ASSAM MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYA MR. B SARMA

No of Cases : 50

### MATRIMONIAL APPEAL

1	Mat.App. 12/2011 OFFICE NOTE.	SRI PRATAP CH. MANDAL vs SMTI SARBANI SARKAR	MR. M P SARMA MR. J ALI MS. B M CHETRI MS. N TALUKDAR MR. S SHARMA MR. K KONWAR MR. B BISHAYA MS. I DAS	MR. K N CHOUDHURY MS. R DEKA MR. J PATOWARY MR. M MAHANTA
2	Mat.App. 3/2012 WITH LCR 4 FILES.	SMTI PRITIKA DEB vs NARENDRA LALDEB	MR. S C BISWAS MR. B CHOUDHURY MR. H CHANDA MS R RANGMAI	
3	Mat.App. 35/2012 WITH O/N WITH LCR	PRATAP CHANDRA HAZARIKA vs AMAL ATHPORIA	MR. H R A CHOUDHURY MR. F U BORBHUYA MR. A B SIDDIQUE MR. A ALAM MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYA MRS. M D HAZARIKA	MS. N S THAKURIA MR. T N DAS
4	Mat.App. 50/2012 MC 2348/13 FIXED,LCR	NAVASHRI MUDOI vs DIPALI BASUMATARY MUDOI	MR. K SARMA MR. D DAS MR. A HUSSAIN MS. K M SARMA	MR. A R SIKDAR MR. M H TALUKDAR MR. A KALAM
5	Mat.App. 51/2012 MC 2429/13 WITH LCR	MR. DEBASISH DAS, vs SMTI RUBI DEB (DAS)	MR. N ZAMAN MR. P C DEY MR. A GANGULY MR K KALITA MR B CHANDA MR. A D CHOUDHURY MR. D CHOUDHURY MS K MISHRA MR. S DEKA	MR. A K DAS MR. T N DAS MS J BHUYAN MR. K N KALITA MR. R MAJUMDAR MR. B R DEY MR. P SEN MR. S DEY
6	Mat.App. 2/2013 MC 48/13(STAY)(D/O) FIXED,LCR	SAMELI GOYARY vs DWITHUN GOYARY	MR. T J MAHANTA MR. P BHATTACHARJEE S C BISWAS M DUTTA S DAS R K JAIN L R MAZUMDER	J CHAKRABORTY B K KAR S GARG G K DEKA MS. N S THAKURIA AMICUS CURIAE
8	Mat.App. 9/2013 MC 293/2013 (STAY) FIXED,LCR	PREMA BORUAH vs DEEPA BORUAH @ TULU	MR. G N SAHEWALLA MD. ASLAM MR. U DUTTA MS K KALITA MR. P DEKA	

9	Mat.App. 10/2013 MC 360/13(D/O) LCR 4 FILES WITH OFFICE NOTE	CHANDANA BAIDYA vs SUBODH SUKLABAIDYA	MR. R C PAUL MS. S ROY	MR. K K DEY MR V K BAROOAH
10	Mat.App. 11/2013 LCR	SUBIR KUMAR DEY vs SRIMATI JAYA DEY @ JOYA MAHAJAN & ANR,	MR. B C DAS MR. R ISLAM MS. K BHUYAN	MR. S DUTTA MR. D CHAKRABORTY
11	Mat.App. 21/2013 LCR 4 FILES OFFICE NOTE.	KALPANA GHOSH vs PABITRA GHOSH	MR. M U MAHMUD MR. A T SARKAR MR. S HAQUE MR. H R CHOUDHURY	MR. S HUDA MR. C K BHOWMICK MR. M ARIF MR. N HOQUE
12	Mat.App. 30/2013 WITH O/N	NABAJYOTI SAIKIA vs ANU KUMARI GOGOI SAIKIA	MR. T C CHUTIA MR. D K ROY MS. M CHUTIA	MR. A GANGULY MR. A BORA

No of Cases : 12

CASES UNDER ASSAM URBAN RENT CONTROL ACT.

1	CRP 180/2007 WITH LCR	SHRI BALESWAR YADAV & ORS vs SMTI BASU MAYA KARKEE & ORS	MR. A R BANERJEE MS. B CHOUDHURY MS. B SAIKIA	MR. S S SARMA MR G JALAN MR. S SINGH
2	CRP 389/2007 LCR	SHRI SATYABRATA MUKHERJEE vs SMTI. GHURIA RABIDAS AND ORS.	MR. B R DEY MISS. D CHOWDHURY MR. A K PAUL MR. P SEN	MR. S MEDHI MR. SHEELADITYA MR. J DAS FOR CAVEATOR
3	CRP 414/2007	RAMESWARLAL SINGHANIA & ANR vs SATY NARAYAN BAZAZ	MR. S MEDHI MR. S BAROOAH MR. SHEELADITYA	MR. S K GOSWAMI MR. P K SHARMA FOR CAVEATOR
4	CRP 415/2007	PROMODE BHAGAT. vs SHIV SHANKAR PRASAD SHAH.	MR. T C KHATRI MR. R K BORTHAKUR MR. P MAHANTA MR. S K JAIN MR. A DEVI	MR. P J SAIKIA MR J C BORAH MR. K BARUAH MR. A K GUPTA
5	CRP 416/2007	PROMODE BHAGAT vs PASUPATI SHAH.	MR. T C KHATRI MR. R K BORTHAKUR MR. P MAHANTA MR. S K JAIN MR. A DEVI	MR. P J SAIKIA MR J C BORAH MR. K BARUAH MR. A K GUPTA
6	CRP 177/2008	SHRI SUSHANTA KAR vs SRI GANESH CHOKROBORTY	MR. G N SAHEWALLA MR. P BORA MR. MD ASLAM MR. D SENAPATI MS. M JAIN MR. N A SINGH	MR. I H LASKAR MR. P K DEKA MS. S ACHARYYA MR. S ALAM
7	CRP 206/2008 FIXED WITH LCR 7 FILES	SIVAJI SAHA vs SHAH MD. FARID & ANR.	S P ROY MR. B K BORA MR. N N JHA MR. R P N SINGH MR. K RAJBONGSHI	MR. A M MAZUMDAR MD. F ALI MR. R AHMED MR. P S DEKA MR. A GOGOI
8	CRP 276/2008	MD. AKIB AHMED, vs SMT. MONOWARA BEGUM AND ANR.	MR. B SINGH MR. Q SYED KUTUBUDDIN MS. R CHAKRABORTTY	MR. P K DEKA MR. I RASUL MR. R SARMA MR. H DEKA MR. M BURAGOHAIN
9	CRP 327/2008 WITH LCR	SRI ISWAR CH. BHUYAN vs SRI GIRISH CH. BORAH AND ORS.	MR. R GOSWAMI MR. M K SARMA	MR. T C KHATRI MR. P MAHANTA MR. S K JAIN MR B PUSHILAL
10	CRP 378/2008 LCR 7 FILES	PHULANI BALA DAS vs UPEN DAS	A C SARMA A DEV M K BORAH	MR. U DAS MR. S MEDHI MR. SHEELADITYA
11	CRP 404/2008 WITH LCR	MD. AKIN SAIN vs SMT LAILY & ORS.	MR. P J SAIKIA MR. A CHOUDHURY MR. A K GUPTA	MR. C K S BARUAH MS. A DEY MR. C KHANIKAR MR. K GOSWAMI MR. S DAS
12	CRP 417/2008 WITH LCR 7 FILES.	M/S. M. AHMED BHUYAN & CO. & ANR. vs MANJUSREE CHAKRABORTY & ORS.	B BANERJEE M DEB N ISLAM A DEY	MISS D M NATH G N SAHEWALLA MD ASLAM D SENAPATI M JAIN
13	CRP 29/2009 WITH CRP 28/2009 (D/O) WITH LCR	BHOLA MAZUMDAR vs DR. JAWAHARLAL SARKAR	S BANIK B SARMA K N SURI P BHUYAN	H R A CHOUDHURY F U BORBHUYA R CHOUDHURY
14	CRP 248/2009 WITH LCR	NIRMAL KUMAR SAHA vs DR. SANKAR PRASAD	MR. H R A CHOUDHURY MR. R CHOUDHURY MR. F U BORBHUYA MR. A MATIN	MR. D K CHOMAL FOR CAVEATOR

15	CRP 363/2009 WITH LCR	PRASANTA KUMAR BOSE @ PRASANTA BOSE vs SUBRATA KUMAR DEY & ORS.	MR. G N SAHEWALLA MS. S SENAPATI MR. MD ASLAM	MS. P CHAKRABORTY MS. G DEKA MS. A DAS
16	CRP 382/2009 LCR 7 FILES	SMT. SUSHILA DEVI JAIN vs M/S NANDI & SONS & ANR.	P K DEKA S K JAIN B K JAIN	R C SANCHATI MR. N JAIN MR. C MOUR
17	CRP 74/2010 WITH LCR 40 FILES FIXED	LEGAL HEIRS OF LT. POONAM CHAND JAIN SMTI GINNI DEVI & 9 ORS vs LEGAL HEIRS OF LATE NEKJAN BEWA MD. SHAJAMAN ALI & ORS	MR. A S CHOUDHURY MR. D C NATH MR. I H SAIKIA MR M H AHMED MISS S KANONGO	MR. S S SHARMA MR G JALAN MS. L SARMA
18	CRP 96/2010 LCR 5 FILES	SWAPAN DAS vs PRADIP KR PAUL & ORS	MR. B C DAS MISS. S ROY MR. U DUTTA	MR. B R DEY MS. J PAUL MR. S DEY
19	CRP 162/2010 WITH LCR	SIRAJ KHAN vs HARI PRASAD AGARWAL	S B PRASAD	MR. S S DEY MR. M NATH MR. D P BORAH MS. R R DAS MR. P CHAKRABORTY
20	CRP 374/2010	SANAT RANJAN BARUAH vs SWAPAN DEY & ORS.	MS. P CHAKRABORTY MS. G DEKA	MR. P CHAKRABORTY
21	CRP 416/2012 WITH LCR	ON THE DEATH OF ANANTA PATHAK HIS LEGAL HEIRS MAHENDRA MOHAN PATHAK & 7 ORS. vs AMARENDRA THAKURIA	MR. N CHOUDHURY MR. S K GHOSH MR. S P CHOUDHURY MR B KAUSHIK	MR. N BHARALI MS. J BEGUM FOR CAVEATOR
22	CRP 540/2012 WITH LCR	JOGENDRA SAHA SONAR vs CHANDRA LAL UPADHAYAYA	MR. T C KHATRI MR. S K JAIN	MR. J K PARAJULI MR. N RAJKHOWA MRS. N S PARAJULI MR. D M NATH MS. R CHOUDHURY
23	CRP 17/2013 WITH LCR	BISWAJIT GHOSH vs SMTI DIPTI DUTTA & ANR	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY MS. M DUTTA	MS. M BORA MS. E YASMIN MR. H R A CHOUDHURY
24	CRP 208/2013	SUNIL KUMAR CHAKRABORTY vs RAM KRISHNA SEN BURMAN	MR. S K SINGH MR. P SUNDI	MR. T C KHATRI MR. R BARUAH
25	CRP 233/2013 LCR, FIXED	RAGHUBIR SINGH SHEKHAWAT vs SHANKAR LAL BHAJANKA	MR. G N SAHEWALLA MD. ASLAM MR. U DUTTA MR. P DEKA MRS. S S BAWARI	MR. R C SANCHATI MS. S SAH MR S SANCHETI FOR CAVEATOR
26	CRP 237/2013 MC 1897/13 FIXED	OXFORD UNIVERSITY PRESS & ANR vs SMT. SANJUKTA BISWAS & 4 ORS	MR. P N CHOUDHURY MS B DEVI	MR. B K SEN MRS S DEY
27	CRP 272/2013 LCR 5 FILES FIXED	HIRENDRA KUMAR BHATTACHARJEE vs SUSHIL CHANDRA DAS	MR. D DAS MR. B K BHATTACHARJEE MR. S KHOOND	MR. G MISHRA MR. S DEY FOR CAVEATOR MR. P K DEKA MR. H DEKA MR. R SARMA MR. M HUSSAIN MR. H C SARMA
28	CRP 322/2013 LCR 2 FILES	AJIT DAS vs SMTI BIVA CHAKRABORTY & 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. B SARMA MR. A BHATTACHARYA	
29	CRP 329/2013 LCR 4 FILES NOT BY HON. N. CHAUDHURY J.	JAGADISH CH. BANIK vs BHOLA NATH MAZUMDAR & 3 ORS	MR. P K R CHOUDHURY MD. A KHAN MR. N G KUNDU MR G DEKA	MR. S C KEYAL FOR CAVEATOR
30	CRP 339/2013 FIXED, WITH CRP 114/2008 (D/O)	M/S SHUNNI LAL HARI PRASAD vs BANWARI LAL AGARWAL & ANR	MS. K DEVI MR. R BARUAH MR. A CHOUDHURY MS. K DAS	MR. S S SHARMA MR. L SARMA MS. F KHAN MR A SHARMA
31	CRP 389/2013 LCR 10 FILES	M/S HINDUSTAN STATIONERY STORES & 3 ORS. vs LOKNATH SHARMA	MR. K R SURANA MS. A CHOUDHURY	MR. R K BHUYAN FOR CAVEATOR
32	CRP 420/2013 NOT BY HON. N. CHAUDHURY J. FIXED	PRAN GOBINDA PAUL vs BISWANATH SAHA & 4 ORS	MR. M A SHEIKH MD. M H CHOUDHURY MS. A BEGUM	MR. P UPADHYAY MR T BORA MR. D SHARMA MR A UPADHYAY
33	CRP(1/O) 2/2013	RADHESHYAM SHARMA vs MADAN SINGH & ANR.	MR. P K DEKA MR. A BISWAS MR. R K BHATRA	MR. K R SURANA MR. G KHANDELIA
34	CRP(1/O) 67/2013	M/S NATHMAL RAJKUMAR (H.U.F.) vs DILIP KUMAR KANKARIA	MR. S S SHARMA MR G JALAN MR. L SARMA	MR. J SHARMA MR. G KAKOTI MR. P THAKURIA MR. H J RAI

35	CRP(1/O) 91/2013	PARASHNATH UPADHYAYA vs SMTI SUSHILA DEVI @ SUSHILA SINGH DEVI	MR G P BHOWMIK MR. R HAZARIKA MS. J PURKAYASTHA	MR. A K GUPTA MS. M KECHII
36	CRP 30/2014 FIXED	SMTI NABANITA BARUAH @ BURAGOHAIN vs SMTI DALIMI TAYE & 3 ORS.	MR. S DUTTA MS. M CHOUDHURY MS. N MODI MR. C SHARMA	MR. P P DUTTA MR. A BHATTACHARJEE
37	CRP 94/2014 LCR, FIXED	NAREN CH. DEKA vs NATIONAL TELEGRAPH TRAINING & COMMERCIAL INSTITUTE , JORHAT & ANR.	MR. T J MAHANTA MS. P BHATTACHARJEE MR. A BHATTACHARYA	MR. B BANERJEE
38	CRP 99/2014	TATA AIG LIFE INSURANCE COMPANY LTD. & 2 ORS. vs SMTI SHIBANI DEB ROY	MR. P P DUTTA	MR. N DHAR MR . B MALAKAR MR. T H LASKAR
39	CRP 183/2014 CAVT. 495/201 LCR 7 FILES FIXED	SMTI BIJULI BARUAH vs JANARDAN MAZUMDAR	MR. S S SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. B R DEY MR. S DEY FOR CAVEATOR
40	CRP 193/2014 MC1748/2014 WITH LCR 8 FILES.	HIRALAL SHARMA vs HARISH KR. SINGH	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYA MR. A BARUA	MR. S K SINGH MR B PUSHILAL FOR CAVEATOR

No of Cases : 40

PENSION RELATED CASES.

1	WP(C) 3820/2006 FIXED	SMTI MALATI BALA BARMAN vs THE STATE OF ASSAM AND ORS	MD. B ISLAM MR. D KALITA MR. Y SIKDER	GA, ASSAM
2	WP(C) 3819/2007	SMTI NILIMA MAHANTA (GOGOI) vs THE ASSAM AGRICULTURAL UNIVERSITY & ORS	MR. P P BARUAH MR. R BEZBARUAH MR. B TALUKDAR	SC, AAU
3	WP(C) 4782/2007 FIXED	SRI DANDESWAR SARMA & ORS vs GOVERNMENT OF ASSAM	DR. G LAL MISS. I THAKURIA MR B SARAF MS. J BEGUM U SARMA S BORA N BORAH M AHMED	GA, ASSAM
4	WP(C) 5060/2007	SRI SATYENDRA KUMAR KATAKY, vs THE STATE OF ASSAM AND ORS	S K SHARMA MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MS. R KALITA MR. B SINHA S BARTHAKUR D BARUAH B BURAGOHAIN	GA, ASSAM MR. S SAMARIA SC, AGRI. DEPARTMENT
5	WP(C) 5270/2007	SRI PRODIP KUMAR CHUTIA vs THE STATE OF ASSAM AND ORS	B BURAGOHAIN	SC, EDU
6	WP(C) 5451/2007	NIRUPAMA DAS. vs THE STATE OF ASSAM & ORS.	MR. S DAS MS. M DAS	GA, ASSAM
7	WP(C) 5580/2007 FIXED	SMTI BIMALA SOUD (MOTHER) vs THE MANAGER, SONARIE TEA ESTATE AND ORS.	MR. B R DEY MR. T ROY MR. P SEN	MR. N C DAS MS. M DEVI MR. A DAS
8	WP(C) 929/2008 FIXED	SMTI LAKHI DAS, vs THE STATE OF ASSAM AND ORS	B D KONWAR J M KONWAR R KALITA M K BORAH R HUSSAIN S DAS	AMICUS CURIAE MR. C BORUAH SC, I A & A D MR. C BARUAH GA, ASSAM SC, F.DEPTT. ASSTT.S.G.I. MR. U K NAIR SC, A S E B
9	WP(C) 1624/2008	SRI MONORANJAN PATHAK vs THE ASSAM STATE ELECTRICITY BOARD AND ORS	MR. S C BISWAS MR. S DAS MR. H CHANDA MS. N CHAKRABORTY	SC, A S E B
10	WP(C) 2634/2008	SMTI MON DEVI SINHA vs THE STATE OF ASSAM AND ORS	MR. S K MEDHI MD. A MATLIB	SC, A S E B
11	WP(C) 3755/2008	SRI HIRANYA KUMAR DAS AND ORS. vs LOWER ASSAM ELECTRICITY DISTRIBUTION COMPANY LTD.	MR. B N SHARMA DR. B AHMED MR. A CHOUDHURY MR. N HAQUE MR. S K DEORI MR. R ALI	SC, A S E B

12	WP(C) 4676/2008 FIXED	ARINDAM PRATAP DESHMUKH AND ANR. vs THE STATE OF ASSAM AND ORS	S DUTTA M CHOUDHURY D BARUA M CHOUDHURY	SC, HEALTH D SAIKIA MR. A VERMA MR. R BORA C.G.C.
13	WP(C) 4721/2008	MISS JARJINA ARA BEGUM vs THE STATE OF ASSAM AND ORS	A K PURKAYASTHA A Q AKAND B J DAS	GA, ASSAM MR. H RAHMAN
14	WP(C) 4858/2008	SMTI GOSHMI BASUMATARY vs THE STATE OF ASSAM AND ANR.	MR. S K MEDHI MR. S R RABHA MR. P DAS	GA, ASSAM
15	WP(C) 5607/2008	SMT. NILIMA DEVI vs THE ASSAM STATE ELECTRICITY BOARD, & ORS.	MR. H G BARUAH	GA, ASSAM SC, A S E B MR. C BARUAH SC, IAAD
16	WP(C) 5623/2008	SRI TARUN HAZARIKA vs THE STATE BANK OF INDIA & ORS.	MR. D P CHALIHA MS. J RAJKUMARI MR. S RAJBANGSHI	MR. S S SHARMA MR. K K BHATTA MS. L SARMA
17	WP(C) 682/2009	DR. KABINDRA NATH SARMAH vs THE UNION OF INDIA & ORS	MR. A DASGUPTA MS. S DAS	ASSTT.S.G.I. MR. K K GOGOI MR. A R MALHOTRA
18	WP(C) 1017/2009	LAKHESWAR DEKA vs THE STATE OF ASSAM AND ORS	MS. J CHAKRABORTY MR. B K KAR MR. M SARMA	GA, ASSAM
19	WP(C) 1467/2009	SRI BISHNU PRASAD CHETRY vs THE STATE OF ASSAM AND ORS	MR. J CHUTIYA MR N M HAZARIKA	GA, ASSAM
20	WP(C) 2163/2009 FIXED	BINOD CH. KALITA AND ORS. vs THE STATE OF ASSAM AND ORS	MR. U K NAIR MR. A SARMA MR. A CHETRY	GA, ASSAM MS. R CHAKRABORTTY
21	WP(C) 2392/2009 WITH	PRABIN CHANDRA BORA vs THE STATE OF ASSAM AND ORS	MR. J I BORBHUIYA MRS. F BEGUM MR. L MOHAN MISS. S ROY MS. A AHMED MR. A S CHOUDHURY	GA, ASSAM SC, F.DEPTT. SC, PWD MR. S K GOSWAMI MR. P K SHARMA GA, ASSAM MR. U GOSWAMI SC, EDU MR. M K MISRA MS. R CHAKRABORTTY MR. D GOGOI MR. S SAIKIA SC, F.DEPTT. MR. U K NAIR SC, PENSION & PUBLIC GRIEVANCES MR. A CHETRY
22	WP(C) 2730/2009 FIXED	JAMIRAN NESSA vs THE STATE OF ASSAM AND ORS	MR. I HUSSAIN MD. A MALEQUE MR. R ALI MR M H AHMED MISS S KANUNGOE	MR. U GOSWAMI SC, EDU MR. M K MISRA MS. R CHAKRABORTTY MR. D GOGOI MR. S SAIKIA SC, F.DEPTT. MR. U K NAIR SC, PENSION & PUBLIC GRIEVANCES MR. A CHETRY
23	WP(C) 2821/2009	ABDUL HANNAN vs THE STATE OF ASSAM AND ORS	DR. B AHMED MR. N HAQUE MR. S K DEORI MR K UDDIN	GA, ASSAM MR. R SHARMA ASSTT.S.G.I.
24	WP(C) 2885/2009	KHAGENDRA NATH BARMAN vs THE STATE OF ASSAM AND ORS	MR. S S SHARMA MR G JALAN MS. L SARMA	GA, ASSAM
25	WP(C) 2907/2009	SMTI BAIJAYANTI BORDOLOI vs THE UNION OF INDIA & ORS	MR. R M CHOUDHURY MR. R BARUAH	ASSTT.S.G.I. MR. N BORAH
26	WP(C) 3662/2009 FIXED	DILIP KUMAR MEDHI & ORS. vs THE STATE OF ASSAM AND ORS	MR. A C BORBORA MR. U K NAIR MS. M DUTTA MR. M SMITH	SC, EDU
27	WP(C) 1765/2012 FIXED, WITH	MANORANJAN DAS & 5 ORS vs THE STATE OF ASSAM AND ORS	MR. A C BORBORA MRS. R BORBORA MR. M SMITH	SC, EDU MRS A VERMA MR G GOGOI SC, FINANCE MR. U K NAIR SC, PENSION SC, IRRIGATION DR. B AHMED
28	WP(C) 4029/2009 FIXED	GIAS UDDIN CHOUDHURY vs THE STATE OF ASSAM AND ANR.	MR. N H MAZARBHUYAN MR. N I MAZARBHUYAN MR. D K DEKA	SC, IRRIGATION DR. B AHMED
29	WP(C) 4202/2009	SMTI DAMARI KUMARI CHETRY vs THE UNION OF INDIA & ORS	MR. S C BISWAS MRS. T SAIKIA MS. R BEGUM MR. S DAS MR. M BISWAS	ASSTT.S.G.I.

30	WP(C) 4225/2009 B/O	KHANINDRA NATH CHOUDHURY vs THE STATE OF ASSAM AND ORS	MR. G UZIR MS. R BARUAH MRS. S KALITA MR. S M BARUAH MR. M SAIKIA GA, ASSAM	MR. B J GHOSH PP, ASSAM MR. C BARUAH SC, AG MR. D SAIKIA SC, FINANCE
31	WP(C) 4733/2009 MC 1680/2010	SIDANANDA BARUAH ALIAS SRI CHIDANANDA BARUAH vs THE STATE OF ASSAM AND ORS	MR. P K GOSWAMI MR A BARMAN	SC, AGRI. DEPARTMENT SC, AG MR. D BARUAH MR. D BARUA SC, IAAD SC, EDU MR. D BARUA
32	WP(C) 4766/2009 FIXED	KUSHBULA KHANOM vs THE STATE OF ASSAM AND ORS	MD. M H CHOUDHURY MS. L N CHOUDHURY MR. A ALI MR. B U LASKAR MR. A K HUSSAIN MRS S H HUSSAIN	GA, ASSAM
33	WP(C) 4905/2009	MEHERUN NESSA BEWA vs THE STATE OF ASSAM AND ORS		
34	WP(C) 5261/2009	FAGU PANIKA vs THE STATE OF ASSAM AND ORS	MR. R SARMA MS. K D SARMAH	MR. G RAHUL SC, PWD
35	WP(C) 5577/2009 FIXED	SMTI RANGALI TANTI vs THE STATE OF ASSAM AND ORS	MR. M R HAZARIKA	SC, PWD SC, F.DEPTT. SC, AG MR. D BARUA SC, EDU
36	WP(C) 5761/2009	RAJANI KANTA CHUTIA vs THE STATE OF ASSAM AND ORS	MR. S D CHOUDHURY MR. S HAQUE	MR. A K SHARMA MR. J ABEDIN MRS. J BORAH MR. U K NAIR SC, PENSION & PUBLIC GRIEVANCES SC, PWD SC, AG
37	WP(C) 1221/2010 FIXED	JITEN BORO & 2 ORS. vs THE STATE OF ASSAM AND ORS	MR. D BORAH	
38	WP(C) 1309/2010	SUSHANTA CHANDRA PAUL vs UNITED BANK OF INDIA & ANR.	MR. S K MEDHI MR. N DEKA MR. J DAS	MR. S DUTTA MS. M CHOUDHURY MR. D CHAKRABORTY MR. M CHOUDHURY MR. A CHETRY SC, EDU MR. B CHOUDHURY SC, D H A COUNCIL SC, PWD MS. R DEKA SC, AG MR. D BARUA MR. C BORUAH SC, IAAD SC, EDU
39	WP(C) 1402/2010	SMTI SHEFALI DAS vs THE STATE OF ASSAM AND ORS	MR. H TALUKDAR MS. M DEKA MS. M K PRADHAN	
40	WP(C) 1855/2010 FIXED	JINU SAIKIA DAS vs THE STATE OF ASSAM AND ORS	MR. H G BARUAH	
41	WP(C) 2271/2010	JOYAMATI DEORI ANR ANR. vs THE STATE OF ASSAM AND ORS	MR. T DAS -II MR. R DUTTA MS. B DUTTA	
42	WP(C) 2592/2010 FIXED	SMTI KAMALA BALA BANIKYA vs THE STATE OF ASSAM AND ORS	MR. M PHUKAN MR. S HAQUE MR. L N DIHINGIA MR. A BARUA MR. A VERMA	SC, EDU MR. U K NAIR MR. A CHETRY
43	WP(C) 2618/2010 FIXED	NILA KANTA BARMAN vs THE STATE OF ASSAM AND ANR		GA, ASSAM
44	WP(C) 2711/2010 FIXED	SMTI SUBODHONI SINGH vs THE ASSAM ADMINISTRATIVE TRIBUNAL & ORS	MR. M SINGH MRS. G SINHA MR. G SINGH MR. P BAYAN MR. D BARUA MR. I RAFIQUE MRS S A CHOUDHURY MR J RAHMAN MR. N ALAM R K MR. D A KAIYUM MR M MONDAL MR. N C PHUKAN MRS R PHUKAN	GA, ASSAM SC, EDU MR. U K NAIR SC, PENSION & PUBLIC GRIEVANCES SC, EDU MR. U K NAIR MR. A CHETRY SC, FINANCE MR. B CHOUDHURY
45	WP(C) 2911/2010 FIXED	NASIRUDDIN S.K & ANR. vs THE STATE OF ASSAM AND ORS		
46	WP(C) 4003/2010 FIXED	HARENDRA NATH BORA vs THE STATE OF ASSAM & ORS		GA, ASSAM
47	WP(C) 4289/2010 FIXED	ATISH KUMAR DEY vs THE STATE OF ASSAM AND ORS	MRS. N SAIKIA MS. P MAHANTA MR. A SAIKIA MS. L BORGHAIN MR J CHUTIA MR N M HAZARIKA	SC, EDU
48	WP(C) 5485/2010 FIXED	DILIP KR GOHAIN vs THE STATE OF ASSAM AND ORS		SC, PWD SC, AG MR. G BAISHYA SC, IAAD
49	WP(C) 5540/2010 FIXED.	SMTI NEELAM CHAUDHURY vs THE LIFE INSURANCE CORPORATION OF INDIA & ANR.	MR. H TALUKDAR MS. M DEKA	MR. B C PATHAK MR. B PATHAK MR. M DEKA MS. B KAMAN MS. M MEDHI

50	WP(C) 5759/2010 FIXED, WITH	SMTI BAIJAYANTI BORDOLOI vs THE UNION OF INDIA & ORS	MR. R M CHOUDHURY MR. R BARUAH MS B DEVI	MR. N BARUA ASSTT.S.G.I.
51	WP(C) 6571/2010	PHULESWAR NATH vs THE UNION OF INDIA & ORS	MR. D BORA MS. E SHARMA MRS. M BURHAGOHAIN MISS K DIHINGIA MS. D GOGOI	ASSTT.S.G.I. MR I HUSSAIN C.G.C.
52	WP(C) 6645/2010	THE UNION OF INDIA vs SUREN ROY	MS B DEVI MS. R R BORAH	MR. J SINGH MR. S DAS MRS. S D CHOUDHURY MR. R K JAIN MS. D GUPTA GA, ASSAM
53	WP(C) 6773/2010	ALL ASSAM DEVELOPMENT AUTHRTY & ANR. vs THE STATE OF ASSAM AND ORS	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY MS. M DUTTA	MR. B K PURKAYASTHA MS. U K PURKAYASTHA
54	WP(C) 6/2011 FIXED, WITH	SRI DILIP KUMAR SINHA & ANR. vs THE STATE OF ASSAM AND ORS	MR. M CHANDA MRS. U DUTTA MR. S CHOUDHURY	SC, PWD SC, FINANCE & TAXATION MR. C BORUAH SC, APSC
55	WP(C) 6700/2010	JOYDEEP NATH & 9 ORS vs THE STATE OF ASSAM AND ORS	MR. B C DAS MR. M CHANDA MR. S CHOUDHURY	SC, PWD SC, F.DEPTT. SC, APSC
56	WP(C) 7/2011 WITH MC 2002/13 FIXED	SMTI PURNIMA CHOUDHURY vs THE STATE OF ASSAM AND ORS	MR. A AHMED MS. J DUTTA MR. I F ALI	GA, ASSAM MR. D BARUA SC, IAAD MR. G BAISHYA
57	WP(C) 61/2011	ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES' COMMITTEE & 2 ORS vs THE STATE OF ASSAM AND ORS	MR. C BARUAH MR. B CHOUDHURY MR. R K TALUKDAR MR. M K CHOUDHURY MR. T N SRINIVASAN MR. N BARUAH MR P BHARDWAJ	MR. H K BARMAN GA, ASSAM MR. B GOGOI SC, F.DEPTT. MR. U K NAIR SC, PENSION & PUBLIC GRIEVANCES
58	WP(C) 1087/2011	BASUDEV SINHA vs THE STATE OF ASSAM AND ORS	MR. D C BORAH MR. S CHOUDHURY	SC, EDU SC, AG MR. D BARUA MR. C BORUAH C.G.C. MR. U K NAIR MR. A CHETRY
59	WP(C) 1676/2011 FIXED	SMTI RADHIKA DAS vs THE STATE OF ASSAM AND ORS	MR. M H ANSARI MR. M AHMED	SC, PWD MR. C BORUAH SC, IAAD MR. U K NAIR MR. A CHETRY
60	WP(C) 1910/2011 MC 2598/2012	ABDUL MATIN LASHKAR vs THE STATE OF ASSAM AND ORS	MR. B CHOUDHURY MR. T R SARMA MR. L GOGOI MS. P HAZARIKA MS. P MITRA	SC, EDU MR. U K NAIR SC, DIRECTOR OF PENSION
61	WP(C) 1921/2011	SARBANANDA NATH vs THE STATE OF ASSAM AND ORS	MR. T DAS MR. R DUTTA MR. S J SARMA MS. B DUTTA	SC, EDU MR. D SAIKIA SC, F.DEPTT. MR. U K NAIR SC, PENSION & PUBLIC GRIEVANCES
62	WP(C) 2146/2011	PRADIP KUMAR GHOSH vs THE STATE OF ASSAM AND ORS	MR. B CHETRI MR. K K PARASAR	MR. A CHETRY MR. D SAIKIA SC, HEALTH
63	WP(C) 2158/2011 FIXED	SMTI LAKHPATI DEVI vs THE STATE OF ASSAM AND ORS	MS. M DEV MRS. S BORA MS. P DEB MS. N DEB	GA, ASSAM MR. C BORUAH SC, IAAD
64	WP(C) 2413/2011	LOHIT CHANDRA BARMAN vs THE STATE OF ASSAM AND ORS	MR. I CHOUDHURY MR. P KATAKI	GA, ASSAM MR. C BORUAH
65	WP(C) 3753/2011	SAUMAN TALUKDAR vs OIL INDIA LIMITED & ANR	MR. R MAZUMDAR MR. S P DAS MR. A DEKA MR. A KUMAR	MR. A M DUTTA SC, OIL
66	WP(C) 4087/2011	BANAMALI DEV SARMA vs THE STATE OF ASSAM AND ORS	MS. S D BARUAH MR. R ISLAM	GA, ASSAM
67	WP(C) 4476/2011 WITH MC 1806/14 FIXED	MD. HABIBAR RAHMAN vs THE STATE OF ASSAM AND ORS	MR. A R SIKDAR MR. M AHMED MR. M H TALUKDAR MR. N AHMED	GA, ASSAM MR. C BARUAH SC, AG MR. U K NAIR MR. N SARMA SC, F.DEPTT. MR. P NAYAK

68	WP(C) 5219/2011	DR. ROHINI KR. SHARMA vs STATE OF ASSAM & ORS.	MR. S C BISWAS MR. S DAS MR. B CHOUDHURY MS. S KARMAKAR	SC, AG GA, ASSAM MR. C BORUAH
69	WP(C) 6063/2011 B/O	NITYA NANDA DAS vs THE STATE OF ASSAM AND ORS	MR. U C RABHA MR. S M SARMA	GA, ASSAM MR. R K BORAH MR. K C SARMA MS. D ROY SC, A S E B
70	WP(C) 6469/2011 FIXED	SMTI BULU DAS vs THE ASSAM STATE ELECTRICITY BOARD & ORS	MR. S C BISWAS MR. P BISWAS MR. S D CHOUDHURY MR. H ROHMAN MR. E AHMED	
71	WP(C) 6498/2011	HATEM ALI AHMED vs THE STATE OF ASSAM AND ORS	MR. P TALUKDAR MR. P K MAJUMDAR MS. J DEKA MS G KALITA	GA, ASSAM SC, EDU MR. M R PATHAK MR. U K NAIR GA, ASSAM MR M R ADHIKARI
72	WP(C) 6516/2011 FIXED	UTTAM CHANDRA DAS vs THE STATE OF ASSAM AND ORS	MR. S P DAS MR. A DEKA MR. I CHOUDHURY	
73	WP(C) 485/2012 FIXED	MS. BAKUL RANI DEY vs THE STATE OF ASSAM AND ORS	MR. B K PURKAYASTHA MS. B BHATTACHARJEE MS. U K PURKAYASTHA	SC, EDU MR. S BANIK SC, K A A C MR. R PEGU SC, I.W.T MRS B BHUYAN MR. S R RAJBONGSHI MR. R K DUTTA GA, ASSAM MR. C BORUAH SC, AG MR S KHOUND SC, BTC SC, IAAD GA, ASSAM SC, AG MR. C BARUAH MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MS K MISHRA GA, ASSAM MS. B D DAS MR. H K SARMA MR. D NATH GA, ASSAM SC, ASIDC MR. H K DEKA MR. D DEY MR. D N BHATTACHARJEE MR. P N GOSWAMI ASSTT.S.G.I. MR. B D DAS SC, A S E B MR. N BARUA SC, C.G.C. MS. B BHUYAN SC, PWD
74	WP(C) 910/2012 FIXED	SMTI DEBAJANI MEDHI BAISHYA vs THE STATE OF ASSAM AND ORS	MR. D C BORAH MRS. S KALITA MS. B M LAHKAR	
75	WP(C) 1243/2012	KULADHAR TALUKDAR vs THE STATE OF ASSAM AND ORS	MR. S SARMA MR. G GOSWAMI MS B DEVI MR. H K DAS MS. P DUTTA	
76	WP(C) 1252/2012	PRANAB DAS & ANR. vs THE STATE OF ASSAM AND ORS	MR. A AHMED MS. J DUTTA MR. I F ALI MRS. P GOGOI	
77	WP(C) 1347/2012 FIXED	SAFIQUR RAHMAN LASKAR vs THE STATE OF ASSAM AND ORS	MR. R P SARMAH MS. R DEVI MR. A R TAHBILDAR	
78	WP(C) 1349/2012 FIXED	SUDHIR SARMA & 7 ORS vs THE STATE OF ASSAM AND ORS	MR. L P SHARMA MS. R BHATTACHARYYA MR. S CHAKRABARTY	
79	WP(C) 1563/2012	NAWAJYOTI SHARMA vs THE UNION OF INDIA & ORS	MR. U K NAIR MR. B SARMA MR. A CHETRY MRS. S P NAIR MR. G Z AHMED MR. J SARMA	
80	WP(C) 2290/2012	ANANDA NATH BURAGOHAIN vs THE STATE OF ASSAM AND ORS		
81	WP(C) 2978/2012	SMT. JYOTSNA ROY vs THE STATE OF ASSAM AND ORS	MR. R P SARMAH MR. S M SARMA MR. K K UPADHYAY MR. K GOGOI	GA, ASSAM
82	WP(C) 3171/2012 FIXED	SMTI ANU BARKAKOTI DEKA & ANR. vs THE STATE OF ASSAM AND ORS	MR. A MANNAF MR A K AHMED MRS. F BEGUM	SC, EDU SC, AG MR. G BAISHYA MS. P BARMAN MS S CHANGKAKATI MRS. V L SINGH SC, PWD MR. C BARUAH SC, AG MR. U K NAIR SC, PENSION & PUBLIC GRIEVANCES MR. A CHETRY MR. R K TALUKDAR SC, PWD MR. D P BORAH MR. C BARUAH SC, AG MRS A VERMA SC, FINANCE
83	WP(C) 3230/2012	CROJEN SANGMA vs THE STATE OF ASSAM AND ORS	MR. H TALUKDAR MS. M DEKA	
84	WP(C) 3252/2012	SMT. JONAI DAS vs THE STATE OF ASSAM AND ORS	MR. D BORAH MS G BORA	

85	WP(C) 3312/2012 FIXED, WITH	KARUNA BHATTA vs CEMENT CORPORATION OF INDIA LTD & ORS.	MR. A M BUZARBARUAH MISS M BARMAN MR. M ISLAM	ASSTT.S.G.I. SC, CCI MR. M Z AHMED MS. B DUTTA MS. R GOSWAMI SC, C.G.C.
86	WP(C) 1026/2012	KARUNA BHATTA vs THE UNION OF INDIA & ORS	MR. A M BUZARBARUAH MISS M BARMAN MR. M ISLAM MISS D GHOSH	ASSTT.S.G.I. MR. J ROY SC, CCI MR. M Z AHMED MS. B DUTTA MR. A M DUTTA MR. S K SHARMA SC, EDU
87	WP(C) 3446/2012	ABU SAYED MD. ABDULLAH LASKAR vs THE STATE OF ASSAM AND ORS	MR. A R TALUKDAR	
88	WP(C) 3609/2012 FIXED	SMTI KUNUMAI BORKAKATY vs THE STATE OF ASSAM AND ORS	MS. B CHOUDHURY MR. S SAHU	SC, HEALTH MR. B GOGOI MR. P SARMAH MR. O P SUNAR MR. S K SINGH MR. B KUMAR GA, ASSAM SC, FINANCE
89	WP(C) 3717/2012 WITH OFFICE NOTE B/O	DIPAK LAL SHOME vs THE STATE OF ASSAM AND ORS	MR. S B PRASAD	
90	WP(C) 3729/2012 WITH OFFICE NOTE. B/O	RAJENDRA CHANDRA KUMAR vs THE STATE OF ASSAM AND ORS	MR. S B PRASAD	GA, ASSAM SC, FINANCE
91	WP(C) 3778/2012	MD. ABDUL MANNAF MIAH vs THE STATE OF ASSAM AND ORS	MR. N DHAR MR. B MALAKAR MR. S CHAKRABARTY	SC, EDU MR. U K NAIR SC, PENSION & PUBLIC GRIEVANCES
92	WP(C) 3805/2012 FIXED	ANIL KUMAR BARUAH vs THE STATE OF ASSAM AND ORS	MR. B GOSWAMI MISS P BARUAH	GA, ASSAM SC, P H E SC, AG MR. C BORUAH MR. R K BORAH ASSTT.S.G.I.
93	WP(C) 3971/2012 FIXED	EXT NO.411632 RFN. SRI AGENG RONGMEI vs THE UNION OF INDIA & ORS	MR. R L YADAV MS. K YADAV MR. A KABRA	
94	WP(C) 4114/2012	PABAN HAZOARY vs THE STATE OF ASSAM AND ORS	MR. S CHAUHAN MR. A R SHOME MR. S CHOUHAN	SC, EDU
95	WP(C) 4242/2012 FIXED	HITESWAR PHUKAN vs THE STATE OF ASSAM AND ORS	MR. H TALUKDAR MS. M DEKA	SC, PWD MR. U K NAIR SC, PENSION & PUBLIC GRIEVANCES MR. C BARUAH SC, AG
96	WP(C) 4301/2012	GOPAL DHAN SINGHA vs THE STATE OF ASSAM AND ORS	MR. C BARUAH MR. R K TALUKDAR MR R K NEOG MS. U BORGOHAIN	MR. U RAJSAIKIA SC, TRANSPORT MS. U BARUAH SC, A S T C
97	WP(C) 4584/2012	PARAMA NANDA HANDIQUE vs THE ASSAM STATE WAREHOUSING CORPORATION & ANR.	MR. B D KONWAR MRS. J M KONWAR MR. R KALITA MISS P CHOUDHURY MS G GHOSH	GA, ASSAM SC, A S W C MR. L P SHARMA MS. R BHATTACHARYYA MR. S CHAKRABORTY MR. R THAKURIA
98	WP(C) 4753/2012 FIXED	SMTI. MIRA SINHA vs THE STATE OF ASSAM AND ORS	MR. B SINHA MR. M HUSSAIN MS. N THAPPA	SC, EDU SC, FINANCE SC, PENSION MR. C BARUAH SC, AG SC, EDU
99	WP(C) 4887/2012 FIXED	BHADRESWAR NATH & ANR vs THE STATE OF ASSAM AND ORS	MR. J DEKA MR. J K DAS	
100	WP(C) 4995/2012 FIXED	ANIL TALUKDAR vs STATE OF ASSAM & ORS.	MR. P P BARUAH DR. R SARMAH MR. M K DUTTA	SC, EDU GA, ASSAM
101	WP(C) 5107/2012	LOKSHESWAR @ LAKHESWAR DAS vs ASSAM STATE ELECTRICITY BOARD & ORS	MR. R SARMA MR. D K DAS MS. K D SARMAH MS B DEVI	SC, A S E B SC, AG GA, ASSAM MR. U K NAIR SC, IAAD
102	WP(C) 5232/2012 FIXED	EAST ASSAM MILK PRODUCERS' CO-OPERATIVE UNION LIMITED EMPLOYEES UNION vs THE STATE OF ASSAM AND ORS	MR. B C DAS MR. S C BISWAS MR. I HUSSAIN MR. E AHMED MS. P KATAKI MS. E SHITIRI	SC, FINANCE MR. B GOGOI SC, CO-OP. DR. B AHMED MR. H K SARMA MR. N GOSWAMI MR. D NATH MR. S DUTTA

103	WP(C) 5239/2012	BINU BALA MAHATO vs STATE OF ASSAM & ORS.	MR. S HOQUE MS. A BORUAH MR. M DEKA MD. S ISLAM	SC, PWD MR. S SAIKIA SC, AG MR. C BARUAH SC, BTC MR. K DAS SC, PWD MR. C BARUAH MR. U K NAIR SC, AG MR. G BAISHYA SC, A S E B
104	WP(C) 5270/2012	SMTI JESONI MARAK vs THE STATE OF ASSAM AND ORS	MR. H DAS MRS. M BARUAH	SC, PWD MR. C BARUAH MR. U K NAIR SC, AG MR. G BAISHYA SC, A S E B
105	WP(C) 5441/2012	SMTI USHA DAS vs THE CHAIRMAN, ASEB & 4 ORS	MR. PARAG J SAIKIA MISS N PHUKAN MS. R GOGOI MS. B GOGOI	SC, CO-OP. DR. B AHMED SC, PENSION & PUBLIC GRIEVANCES MR. U K NAIR SC, AG MR. C BARUAH SC, EDU MR. G GOSWAMI SC, SSA
106	WP(C) 5712/2012 FIXED	MRS NILUFAR BEGUM vs THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. A JAHID MR K KALITA	SC, CO-OP. DR. B AHMED SC, PENSION & PUBLIC GRIEVANCES MR. U K NAIR SC, AG MR. C BARUAH SC, EDU MR. G GOSWAMI SC, SSA
107	WP(C) 6010/2012 MC 1490/2013 FIXED	SARBANANDA BORAH vs THE STATE OF ASSAM AND 2 ORS	MR. S BARTHAKUR MR. P K BORAH MS. P BORAH	SC, EDU SC, AG MR. U K GOSWAMI MR. U K NAIR SC, PENSION MR. B GOGOI SC, FINANCE MR. G BAISHYA SC, I A & A D SC, EDU
108	WP(C) 6029/2012	ANANDA SAIKIA vs STATE OF ASSAM & 2 ORS.	MR. P P DUTTA MS. D DUTTA MR. B BORA	SC, EDU SC, AG MR. U K GOSWAMI MR. U K NAIR SC, PENSION MR. B GOGOI SC, FINANCE MR. G BAISHYA SC, I A & A D SC, EDU
109	WP(C) 6204/2012	SMTI. PUSHPA MAHANTA vs THE STATE OF ASSAM AND 3 ORS	MR. K K MAHANTA MR. K SINGHA MR. P P BORTHAKUR MR. K M MAHANTA	GA, NAGALAND MR. C BARUAH SC, I A & A D
110	WP(C) 6296/2012	SMTI ULKA ACHARJEE vs THE STATE OF NAGALAND AND 3 ORS	MR. S C BISWAS MRS. S D CHOUDHURY MR. E AHMED MR. D BANIA MR. H ROHMAN	MR. U K NAIR SC, PENSION SC, EDU
111	WP(C) 132/2013	MD. SIDDIQUE ALI vs THE STATE OF ASSAM & ANR.	MR. S I A BEGUM MR. P DEVI	MR. M BHAGABATI ASSTT.S.G.I. SC, AG MR. C BARUAH SC, TREASURY MR. B GOGOI SC, EDU SC, FINANCE MR. U K NAIR SC, DIRECTOR OF PENSION
112	WP(C) 363/2013	GOLAPI KOCHARI vs UNION OF INDIA & ORS.	MR. H DAS MR. H GOGOI	GA, ASSAM SC, A S T C MS. U BARUAH SC, PENSION & PUBLIC GRIEVANCES MR. U K NAIR MR. U RAJBANSHI SC, TRANSPORT
113	WP(C) 482/2013 FIXED	SMT BASANTI DAS vs THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MR. P K BORAH MS. P BORAH	GA, ASSAM SC, KHADI & VILLAGE INDUSTRIES BOARD
114	WP(C) 724/2013	GANESH PATHAK @ GANESH CHANDRA PATHAK vs THE STATE OF ASSAM & 4 ORS	MR. K R PATGIRI MR. P K TALUKDAR MS. C DAS	SC, AGRI. DEPARTMENT MR. S CHAMARIA SC, AG MR. C BARUAH SC, FINANCE MRS A VERMA SC, EDU
115	WP(C) 838/2013 FIXED	HARAKANTA DEKA vs THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MS. D DUTTA	SC, AGRI. DEPARTMENT MR. S CHAMARIA SC, AG MR. C BARUAH SC, FINANCE MRS A VERMA SC, EDU
116	WP(C) 909/2013	NITYA GOPAL GOSWAMI vs THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MR. P K TALUKDAR MS. C DAS	SC, AGRI. DEPARTMENT MR. S CHAMARIA SC, AG MR. C BARUAH SC, FINANCE MRS A VERMA SC, EDU
117	WP(C) 1233/2013	ABDUL KADER vs THE STATE OF ASSAM AND 2 ORS	MR. J AHMED MR. A M KHAN MD. S ISLAM	SC, AGRI. DEPARTMENT MR. S CHAMARIA SC, AG MR. C BARUAH SC, FINANCE MRS A VERMA SC, EDU
118	WP(C) 1252/2013	MS. LINGDAM AKYA vs UNION OF INDIA & 3 ORS.	MR. H G BARUAH MR. G SINGH	MS. D SINHA C.G.C.

119	WP(C) 1351/2013 FIXED,WITH	SMTI SANDHIYA RANI BISWAS vs THE STATE OF ASSAM AND 4 ORS	MS. J HUDA MR. I AHMED MS. S SULTANA	SC, EDU MR. U K NAIR SC, DIRECTOR OF PENSION MR. A K SHARMA MR. B SARMA
120	WP(C) 1641/2013	ROBIN BHUYAN vs THE STATE OF ASSAM AND 2 ORS	MR. P C GOSWAMI MR. B SARMA MR. P BARMAN	SC, EDU SC, PENSION MR. U K NAIR MR. T C CHUTIA SC, SEBA GA, ASSAM
121	WP(C) 1652/2013	SMT. PRAMILA ROY vs THE STATE OF ASSAM AND 3 ORS	MR. S HOQUE MS. A BORUAH MD. S ISLAM	
122	WP(C) 1821/2013	ABHOY CH. KAKOTI vs FOOD CORPORATION OF INDIA & 4 ORS.	MR. S DAS MR. A KALITA	MR. P K ROY SC, F C I
123	WP(C) 1931/2013	SMTI KARIMA BEGUM vs THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. S DAS MR. D DUTTA MR. E AHMED MS. A DEY MS. K L R YANTHAN	GA, ASSAM SC, AG MR. C BARUAH
124	WP(C) 2052/2013 FIXED	SMTI KANAKLATA KALITA vs THE STATE OF ASSAM AND 4 ORS	MR. D CHUTIA MS. J GOGOI	SC, WATER RESOURCE GA, ASSAM
125	WP(C) 2128/2013	HENGANJOW SINGHA vs THE STATE OF ASSAM AND 5 ORS	MR. C DEKA MR. J C MAZUMDAR MR. N ISLAM	GA, ASSAM MR. J HANDIQUE MR. B K SHARMA SC, SOCIAL WELFARE
126	WP(C) 2152/2013 FIXED	KALICHARAN SARKAR vs THE STATE OF ASSAM AND 3 ORS	MR. S HOQUE MS. A BORUAH MR. M DEKA MR. S ISLAM	SC, PWD SC, AG
127	WP(C) 2235/2013 FIXED	MD. MUKIBUL ISLAM vs THE STATE OF ASSAM AND 3 ORS	MR. A SHARIF MR. S ZAMAN MR. F ISLAM	GA, ASSAM MR. C BARUAH SC, AG
128	WP(C) 2282/2013	ANATH CHANDRA DAS vs THE FOOD CORPORATION OF INDIA& 3 ORS	MR. S CHAUHAN MR. A R SHOME MR. S CHOUHAN MS. M DAS	SC, F C I MR. P K ROY
129	WP(C) 2372/2013	SMTI KRISHNA MOHINI SINHA vs THE STATE OF ASSAM AND 6 ORS	MS. D SINHA MS. N BARUAH MR. J DEKA MS. H CHUTIA	SC, EDU SC, AG SC, PENSION MR. B GOGOI SC, FINANCE
130	WP(C) 2406/2013 FIXED	HIMANGSHU PATGIRI vs THE STATE OF ASSAM AND 4 ORS	MR. L P SHARMA MR. S CHAKRABORTY MS M DEWAN MR. R THAKURIA	GA, ASSAM MR. D DEY SC, PF MR. P SUNDI SC, ASIDC
131	WP(C) 2436/2013 WITH	ARUP KUMAR DAS & 5 ORS vs THE UNION OF INDIA & 6 ORS	MR. I CHOUDHURY MR. R M DEKA MS. N SULTANA	SC, AGRI. DEPARTMENT ASSTT.S.G.I. GA, ASSAM
132	WP(C) 4249/2012 WITH	BIR BAHADUR KSHETRY & 66 ORS vs THE STATE OF ASSAM AND ORS	MR. I CHOUDHURY MR. R M DEKA MS. H GOSWAMI	SC, AGRI. DEPARTMENT
133	WP(C) 4254/2012	PROMOD CHETIA & 32 ORS vs THE UNION OF INDIA & ORS	MR. I CHOUDHURY MR. R M DEKA MS. H GOSWAMI	ASSTT.S.G.I. SC, AGRI. DEPARTMENT
134	WP(C) 2554/2013 FIXED	SMTI BIBHAMONI DAS & 2 ORS. vs THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. K KALITA MS. P KHOUND	GA, ASSAM MR. N UDDIN MR. T RAHMAN MR. M ISLAM MR. G SAROWAR
135	WP(C) 2560/2013 B/O	HEAD CONSTABLE (B) /EX-S SARBESWAR RABHA (RETIRED) vs THE STATE OF ASSAM AND 8 ORS	MR. H GUPTA MR. A TODI MR. P MEDHI	ASSTT.S.G.I. GA, ASSAM SC, PENSION & PUBLIC GRIEVANCES
136	WP(C) 2745/2013 FIXED	PRANJAL BORKOTOKY vs THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH	SC, SOCIAL WELFARE MR. B K SARMA MR. C BARUAH SC, I A & A D
137	WP(C) 2838/2013	SMT BANDITA SARKAR vs THE STATE OF ASSAM AND 4 ORS	MR. S HOQUE MS. A BORUAH	GA, ASSAM MR. C BARUAH SC, AG

138	WP(C) 2878/2013	DR. JOY KANTA SARMA vs THE STATE OF ASSAM AND 4 ORS	MISS S HALOI MR. H CHANDA MR P BURAGOHAIN	MR. U K NAIR SC, PENSION MR. C BARUAH SC, AG MR. P PATHAK MS. P BARMAN MS S CHANGKAKATI MR. A NARZERY MR S OJAH GA, ASSAM MR. B CHETRI SC, FINANCE DEPTT. MR. B GOGOI SC, PWD MR. D P BORAH SC, EDU
139	WP(C) 2912/2013 FIXED	SMTI DAMAYANTI BALA BORO vs THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MS. K D SARMAH MS B DEVI MS. S SAIKIA	MR. S OJAH GA, ASSAM MR. B CHETRI SC, FINANCE DEPTT. MR. B GOGOI SC, PWD MR. D P BORAH SC, EDU
140	WP(C) 3100/2013	ARUN CHANDRA DAS vs THE STATE OF ASSAM AND 2 ORS	MR. A B CHOUDHURY MR. WISE IMRAN MR. M K SHARMA	
141	WP(C) 3160/2013 FIXED	SMTI RINA BORAH vs THE STATE OF ASSAM AND 3 ORS	MS. M BORAH MS. P MAHANTA MR. R BARUAH MS. J CHETRY	SC, HEALTH MR. S C BISWAS MS. S D CHOUDHURY MS. N D SARMA MR. E AHMED MS. L HAZARIKA MS. L H BARUAH SC, EDU
142	WP(C) 3185/2013 FIXED	MD. TAIMUR RAHMAN MONDAL vs THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR. K U AHMED MR. M HOSSAIN	MR. U K GOSWAMI MR. U K NAIR SC, DIRECTOR OF PENSION MR. B GOGOI SC, FINANCE SC, PWD SC, AG
143	WP(C) 3260/2013	ENEM HERENZ vs THE STATE OF ASSAM AND 3 ORS	MR. A GANGULY	MR. U K NAIR MR. G BAISHYA SC, EDU SC, FINANCE SC, BTC
144	WP(C) 3658/2013	CHANDRADHAR KAKATI 78 ORS vs THE STATE OF ASSAM AND 3 ORS	MR. S KATAKI MR. A N CHOWDHURY MR. R M DAS	SC, EDU SC, FINANCE SC, BTC
145	WP(C) 3735/2013	SMTI NEELIMA GOGOI LAHON vs THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKAKATI MR. N BARUAH	SC, EDU
146	WP(C) 3789/2013	ABDUL MALIK TAPADAR vs THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HOQUE MR K UDDIN MR. S R BARBHUIYA	GA, ASSAM
147	WP(C) 4380/2013	SMTI RENU BORA vs THE STATE OF ASSAM AND 6 ORS	MR. A CHAMUAH MR. P P BORTHAKUR MR. D CHUTIA MS. J GOGOI	GA, ASSAM MR. P SHARMA
148	WP(C) 4468/2013	BIRENDRA KUMAR DAS vs THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR. H BEZBARUAH MR. A KUMAR MS. R DUTTA	GA, ASSAM SC, FINANCE SC, PENSION SC, AG MR. G BAISHYA MR. S N SARMA MR. A SARMA MR. A JAHID MR. K KALITA GA, ASSAM SC, APDCL
149	WP(C) 4505/2013	DHANPONA DUWARAH vs THE STATE OF ASSAM AND 5 ORS	MR. C CHOWDHURY MRS A GAYAN MR D K MAHANTA	GA, ASSAM SC, APDCL
150	WP(C) 4667/2013	MISS SABITRI BISWAKARMA vs THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. K ISLAM MS. S D CHOUDHURY MS. L H BARUAH	SC, A S E B
151	WP(C) 4752/2013 B/O	SMTI MANJUSRI DEY vs THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. M K NATH MR. R MAZUMDAR	SC, EDU MR. C BARUAH SC, AG MR. B GOGOI SC, FINANCE MR. B K PURKAYASTHA MS. U K PURKAYASTHA SC, EDU
152	WP(C) 5015/2013 B/O	ARUN BISWAS vs THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MR. M K NATH MR. R MAZUMDAR	MR. C BARUAH SC, AG MR. U K NAIR SC, PENSION SC, A S E B MS. B D DAS
153	WP(C) 5180/2013 FIXED	MD. NIZAMUDDIN AHMED vs THE ASSAM STATE ELECTRICITY BOARD & 3 ORS	MR. R SARMA	MR. R SARMA

154	WP(C) 5652/2013	DILIP KUMAR ROY vs THE UNION OF INDIA & 4 ORS	MR. R SINGHA	ASSTT.S.G.I. MR. K K DEY MR V K BAROOAH
155	WP(C) 5779/2013 FIXED	KUSHALATA BASUMATARY vs THE STATE OF ASSAM AND 3 ORS	MR. A C BORBORA MRS. R BORBORA MS. M DUTTA MR. M SMITH MR D BRAHMA	SC, FINANCE SC, APTDC MR. J ROY MR. S SARMA MR. S BORTHAKUR MS. S KAKOTI MS. C CHAKRABORTY
156	WP(C) 5805/2013	SMT. MAKHONI SAIKIA vs THE STATE OF ASSAM AND 3 ORS	MR. P P DUTTA MR. A BHATTACHARYA MR. A BARUA	SC, EDU SC, PENSION
157	WP(C) 5955/2013 FIXED	SMTI KIRAN BALA DEVI vs THE UNION OF INDIA AND 3 ORS	MR. S RAHMAN MR. S RANA	MR. Y DOLOI SC, BSNL MR. B K BHATTACHARJEE MS. R SHARMA
158	WP(C) 6117/2013	MRIGENDRA BHAGAWATI, vs THE STATE OF ASSAM & 7 ORS,	MR. J SARMA MR S B DAS	GA, ASSAM SC, AG MR. D DAS MR S KHOUND GA, ASSAM SC, FINANCE
159	WP(C) 6267/2013 MC 1452/2013	TRAILOKYA PATGIRI & 6 ORS vs THE STATE OF ASSAM AND 6 ORS	MR. K SARMA MR. D DAS MD. A HUSSAIN MS. K M SARMA MR. K CHOUDHURY MR. M BERIA MR. N K KALITA MR. M K BORO	MR. S N SARMA MR. A SARMA MR. A JAHID MR. K KALITA MS. S SEAL SC, EXCISE DEPTT. MR. C BARUAH SC, AG MRS A VERMA SC, TREASURY MR. B CHETRI GA, ASSAM
160	WP(C) 6298/2013 FIXED	SMTI. FLAVINA BARUAH vs THE STATE OF ASSAM AND 4 ORS		GA, ASSAM SC, AG SC, PWD MR. H TALUKDAR SC, FINANCE SC, AG MR. C BARUAH SC, PENSION & PUBLIC GRIEVANCES MR. U K NAIR GA, ASSAM SC, FINANCE MR. J ROY MR. P HAZARIKA MR. S BORTHAKUR MS. S KAKOTI SC, EDU
161	WP(C) 6375/2013	SAFIQUDDIN LASKAR vs THE STATE OF ASSAM AND 2 ORS	MR. M H RAJBARBHUIYAN MS. R CHETRI MS. D J BORAH	
162	WP(C) 6563/2013 FIXED	HIRANATH KONWAR vs THE STATE OF ASSAM AND 7 ORS	MR. S BANIK MR. S K ROY MS. J DEKA	
163	WP(C) 6657/2013 FIXED	ABDUL MALIK MAZUMDER vs THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MS. P PATHAK	
164	WP(C) 6671/2013	SMTI RUTH BASUMATARY & ANR. vs THE STATE OF ASSAM AND 5 ORS	MR. S K JAIN MR. R K JAIN MS. M BORO	
165	WP(C) 6745/2013	BIJOY CH. BORPUJARI vs THE STATE OF ASSAM & 3 ORS.	MR. R K D CHOUDHURY MS. L DEVI	
166	WP(C) 6783/2013	SMTI SAIRA BEGUM LASKAR vs THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. E AHMED	GA, ASSAM
167	WP(C) 6789/2013 FIXED	ASHIT KR. ADHIKARY vs THE STATE OF ASSAM AND 3 ORS	MR. S HOQUE MR. M DEKA MR. S ISLAM	MR. C BARUAH MR. U K NAIR SC, AG MRS. V L SINGH SC, REVENUE SC, EDU
168	WP(C) 6837/2013	SMTI TILOTTOMA KONWAR vs THE STATE OF ASSAM AND 2 ORS	MR. D C C PHUKAN MS. J GOGOI	
169	WP(C) 7242/2013	HYDAR ALI RYMBAI vs THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. R ISLAM MR. S H RAHMAN MR J RAHMAN	GA, ASSAM SC, DIMA HASAO
170	WP(C) 7322/2013 FIXED	SMTI NEPLA SANGMA vs THE STATE OF ASSAM AND 4 ORS	MR. H DAS MR G GOGOI	SC, PWD MR. D P BORAH SC, PENSION MR. U K NAIR MR. A CHETRY SC, AG MR. C BARUAH SC, FINANCE MR. D SAIKIA

171	WP(C) 7353/2013	MIHIR CHAKRABORTY vs THE STATE OF ASSAM AND 3 ORS	MR. S HOQUE MS. A BORUAH MR. M DEKA MR. S ISLAM	GA, ASSAM SC, AG MR. C BORUAH
172	WP(C) 7561/2013 FIXED	JITENDRA KR. DEY, vs THE GOVT. OF ASSAM & 4 ORS,	MR. M CHANDA MR. S CHOUDHURY	GA, ASSAM MS. A VERMA SC, FINANCE
173	WP(C) 52/2014 B/O	TIKEN CH. DAS vs THE STATE OF ASSAM AND 6 ORS	MR. B ISLAM MR. D K DAS MR. A S ALI MR. S ALAM	GA, ASSAM SC, BTADC SC, AG MR. R K TALUKDAR SC, FINANCE MRS A VERMA MR. U K NAIR SC, DIRECTOR OF PENSION
174	WP(C) 104/2014 FIXED	ARATI UPADHAY vs THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. P K SHARMA MR. A ACHARYA	GA, ASSAM MR. R K TALUKDAR SC, AG
175	WP(C) 295/2014	BHABANI PRASAD BHAGAWATI vs THE STATE OF ASSAM AND 2 ORS	MR. D CHOUDHURY MR. A K CHOUDHURY MR. M CHOUDHURY MR. T ALI	SC, EDU MR. A CHETRY SC, DIRECTOR OF PENSION
176	WP(C) 309/2014 FIXED	JOGANANDA MEDHI vs THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BHATTACHARYA MR. A BARUA	GA, ASSAM SC, CO-OP.
177	WP(C) 485/2014	PRADIP CHANDRA BORAH vs THE STATE OF ASSAM AND 4 ORS	MR. A K ROY MS. P DEVI MS. T DAS	SC, WATER RESOURCE
178	WP(C) 1055/2014	PRAFULLA DUTTA vs THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR MRS. J M KONWAR MR. R KALITA MS. S BARUA	GA, ASSAM SC, AGRI. DEPARTMENT MR. G BAISHYA SC, AG
179	WP(C) 1478/2014 FIXED	SMTI DURGA SHARMA vs THE ASSAM POWER DISTRIBUTION COMPANY LIMITED & 5 ORS	MR. P SARMAH MR. S K SINGHA MR. B KUMAR MS R D KAKATI	GA, ASSAM SC, APDCL SC, PENSION SC, I A & A D
180	WP(C) 1524/2014 FIXED	JAGANNATH DUTTA vs THE STATE OF ASSAM AND 6 ORS	MR. P K DAS MS. P BORAH MRS. J BORAH	SC, EDU SC, K A A C MR. U K NAIR SC, PENSION & PUBLIC GRIEVANCES
181	WP(C) 1602/2014 FIXED	SMT. SANDHYA PURKAYASTHA vs THE UNION OF INDIA & 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. S CHOUHAN MS. M DAS	MR. A K SARKAR SC, NF RLY MR. D K DEY
182	WP(C) 1782/2014 FIXED	MD. SAMSUL HOQUE vs THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN MR. H R AHMED	SC, EDU MR. U K NAIR SC, PENSION MR. C BARUAH SC, AG
183	WP(C) 2204/2014 FIXED	NARAYAN CH. BARMAN vs THE STATE OF ASSAM AND 4 ORS	MR. S K DAS	GA, ASSAM SC, PENSION & PUBLIC GRIEVANCES SC, FINANCE SC, AG MR. G BAISHYA
184	WP(C) 2376/2014 FIXED	KRISHNA KANTA SARMA vs THE UNION OF INDIA & 4 ORS	MR. S BORAH MR. P K GARODIA	MR. P K ROY SC, F C I
185	WP(C) 4314/2014 NOT BY HON, B.K. SHARMA, J FIXED	DR. PARTHA SARATHI DEB vs THE STATE OF ASSAM AND 4 ORS	MS. M DEV MS. N S THAKURIA MS. P DEB MS. N DEB	GA, ASSAM SC, AG SC, HEALTH MR. G BAISHYA

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No of Cases : 185

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Total No. Of Cases : 504

**Sd/-**  
**Registrar (Vigilance) GHC-cum**  
**Secretary, Gauhati High Court Legal Services Committee**